

THE BUDGET (GENERAL), 1991-92—*Contd.*

SHRI TINDIVANAM G. VENKATRAMAN (Tamil Nadu): Madam Deputy Chairman, the Budget presented by the hon. Finance Minister literally hits below the belt of the poor and the middle class people in various aspects of their life. The Finance Minister has stressed the dismal economic condition prevailing in our country and the correction that has to be made at once.

[**The Vice-Chairman, SHRI BHASKAR ANNAJI MASODKAR** in the Chair]

Sir, the action that the Finance Minister has taken in the Budget proposals by hiking the prices of petroleum products like motor spirit, domestic LPG and aviation fuel by 20 per cent will add fuel to the fire of inflation. This above increase will have its impact in the rise of transport cost, and as a result of which the articles of daily use required by all classes of citizens will further have a heavy rise. The commitment of the Congress Party that the soaring price rise will be contained in 100 days has become a flop in this Budget. The Railway freight as well as the fares that were hiked in the Railway Budget will also increase the cost of transporting goods and materials which include food materials as well. This will certainly reflect on the price line which will be an additional burden to the common man. Of course, kerosene is not taxed further and thereby the Minister has exhibited his mercy to the poor man. About unearthing black money none of the 21 schemes to unearth black money has given the desired result. Yet, a new scheme has been announced whereby the Government has given a last chance to tax-evaders to redeem themselves. Although no Bill has been introduced in this connection, the proposal seems to be that on or before 30th November, a person will have to deposit his undeclared income with the National Housing Board which will use 40 per cent of such a deposit to create a housing fund, leaving the balance to be withdrawn by the depositor according to the scheme to be prepared. There will be no question regarding the source of income from these

entrants, and the amount will be the depositor's white money. So, the Government is canvassing to persons to get their black money changed into white money through this scheme in the Budget. It is doubtful even at the outset whether this scheme will be a successful one and yield better results. A person who is not a dishonest tax payee may feel it advantageous to make a deposit whenever his current income is of such an order as to attract the maximum marginal rate. The rate of 40 per cent being much lower than the present 57.5 per cent, the maximum marginal rate, he may feel induced to come under the proposed scheme and pay a lesser amount of tax. Sir, a similar scheme introduced in 1973 was not found to be effective. Section 2/3 A of the Income-tax Act enables an assessee to approach the Commissioner of Income-tax and relieve him from penal consequences when he declares his full income and co-operates with the Department. But this approach can be made only once. It is proposed to give such a person one extra chance.

Sir, one substantial change in the direct taxes has been the increase of the corporate tax from the erstwhile 40 per cent and 45 per cent to 50 per cent respectively. Together with the surcharge, the total revenue will be 51.75 per cent and 57.5 per cent respectively. A large part of the increased direct tax revenue of Rs. 2139 crores would come from this increase. From the recent publications of the unaudited results of a large number of companies it is found that generally the corporate sector has been showing substantial increase in profits. It is felt that the corporate sector will not be badly hurt by the extra tax, and further, that to check inflation increased taxation is one of the classical remedial methods.

For the non-corporate tax-payer, continuation of the existing rates should be welcome. In fact, there was an apprehension that there would be an increase in rates in their cases too.

I may submit that some of the proposals in the budget indicate the Government had completely surrendered to the International Monetary Fund and the

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multinationals. This budget is bound to affect all sections of poor classes, as also farmers by and large. The withdrawal of subsidy on fertilizers is a retrograde step. I should say, in the realm of Indian agriculture. This reversal of policy will, to a great extent, affect agricultural production. Now the House has witnessed all the fertilizers have gone underground and are sold at a very high rates. The farmers' interests are at stake. They are not able to get fertilizers in this agricultural production season. I hope the Finance Minister will look into it and proper steps will be taken to withdraw the reversal order of taking away this subsidy.

The call for multinationals investment and the proposals found in this budget will in all probability cripple public sector, adversely affect small scale units, leading to unemployment which is already looming large in the Indian economy.

On account of the increase in the cost of fertilizers because of withdrawal of subsidies, the farmers will be hard hit in their production. The cost of food items should and must inevitably go up.

The Finance Minister himself said that the Budget will cause inflation for the next three years. The budget proposals have failed to fulfil the election manifesto.

The Congress (I) manifesto had assured that the prices of petroleum products which were hiked in October last year, would be rolled back to the pre-Gulf crisis level. Though he raised the prices of petrol, liquified petroleum gas (LPG) and aviation turbine fuel (ATF) by 20 per cent and other petroleum products by 10 percent, the prices of diesel and kerosene for domestic consumers were reduced by 10 per cent. It means 50 per cent roll back in relation to the increase in the prices that came into effect on 15th October, 1990.

By reducing non-Plan expenditure by 10 per cent the Government, the Finance Minister said, has fulfilled one important promise. In reality, however, this is not really so since the manifesto clearly said

that non-Plan expenditure, including interest payments, will be brought down by 10 per cent. Thus, if interest payments are taken into account along with the outlay for our areas of non-Plan spending, the expenditure has not been reduced by 10 per cent but only by about 5 per cent.

The Finance Minister made a reference to areas of special emphasis which were identified by the Congress (I) manifesto for "our strategy development". These areas, according to the Finance Minister are substantial augmentation of employment programmes, construction of dwelling units for the weaker sections and expansion of irrigation facilities. The Finance Minister is confident that the above strategy will channel investment into rural areas and particularly for the benefit of the poor.

However, the budgetary support to the rural development of Rs. 3508 crores as against last year's allocation of Rs. 2961 crores would mean a substantial climb-down, implying that the Government does not have adequate funds to cater to its areas of special emphasis. Further, of his outlay, the Finance Minister has allocated Rs. 2100 crores to employment programmes which will provide nearly 900 million mandays of employment.

The Government should mobilise savings through giving tax exemptions to bank deposits. This would mop up a lot of the floating liquidity, both black and white, and thus curb inflation. High tariffs and quantitative restrictions on imports can only be neutralised subject to domestic industry being given time to become competitive in the world. Focus in the Budget to promote and increase both domestic and external trade is the surest way to provide additional employment to our poor and needy people. Incentive and profits of export trade must increase in the Budget. Unless exports become a strong driving force within reasonable time, economic growth does not take place. The Budget of 1991-92 has not only to effect a steep reduction in fiscal deficit and set pace for structural reforms but also provide incentives for foreign and NRI in-

vestment with due safeguards built into the policy framework. The economic outlook, however, is far from rosy. The behaviour of monsoon, erratic so far, may not help to bring down inflation in the near future, and the import curbs in the wake of foreign exchange crisis has already led to a downturn in industrial production which suffered a setback in the later half of 1990-91. With the slowing down of performance in infrastructural sectors, especially oil and electricity, higher lending rates and a general credit squeeze as part of demand management, would also tend to slow down economic growth in 1991-92.

Finally, I would like to say that the common man now feels the pinch of the sympathy vote exercised by him.

Thank you.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Shri Hari Singh, not here. Shri S. P. Mishra.

SHRI SHIV PRATAP MISHRA (Uttar Pradesh): Mr. Vice-Chairman, I am deeply conscious of the honour accorded to me in allowing me to speak on the Budget 1991-92 in this august House today. This Budget has been dedicated by the Finance Minister to the ablaze memory of our beloved leader, late Shri Rajiv Gandhi whose martyrdom for the sake of unity of our country cannot be forgotten.

There is a deficit of Rs. 7719 crore in this Budget in this critical time when the Finance Minister has presented this Budget. This critical time can be compared to the time of France in the 16th century when Louis XVI was the emperor, when there was no law and order and the treasury was empty. There was no awareness of the problems of the people. This critical time can also be compared with the time of Gupta Empire which is considered to be golden age in our history. But because of foreign invaders, Gupta rulers lost their glory which was restored by Samudra Gupta.

So, I can say that in this critical time when our foreign exchange reserve has reached the point of nullity, we are facing the problem of unaccounted money to the

tune of Rs. 80,000 crores being generated every year. The Finance Minister has brought some measures to check this menace and he has introduced schemes to invite inflow of foreign exchange. He has proposed two schemes, one for the NRIs investment here and the second scheme which is to be introduced by the State Bank of India as National Development Bonds for a term of 5 years. Under this scheme, foreign money can be invested and that will be immune from the provisions of direct tax laws and regulations. So we expect inflow of foreign exchange. The Finance Minister has also tried to unearth black money by giving another chance to people to bring out black money for the purpose of public use. He has also recommended that if it is deposited in the National Housing Bank, only 40 per cent of it will be subject to deduction as levy and the rest 60 per cent can be returned.

India has been based on agriculture since the ancient times as we learn from what Megasthenes said during his visit to India during the time of Chandragupta Maurya. Home-grown agriculturists were known as Agrabara. But he has, drastically cut the subsidy on fertiliser and most of the fertiliser plants in U.P. as well as in the rest of India are closed down like, for example, the Gorakhpur Fertiliser Plant. It was giving substantial quantity of fertiliser to the nation. The Finance Minister was telling the other day that as he was very busy in office, his wife should not be angry. So, he has exempted utensils from excise levy. But he has increased the price on cooking gas and sugar. As a result, the women of India are in distress. As the Finance Minister likes to keep his wife happy, he should also see to it that all the housewives in this country are happy by withdrawing the price hike on cooking gas and sugar.

He has also invited the multinationals to invest more than 51 per cent in India—I am not worried even if it is 100 per cent. At this time, when there is a financial crisis, we do need foreign exchange. Therefore, he has taken such measures. Without money a nation cannot rise. Here, the country is in a dilemma. I am very sure that, after some time, we

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will come out of this crisis and increase our foreign exchange reserves. We will also be able to unearth the black money. Here, I would like to give a warning.

The East India Company came to India for trading. Also, the Portuguese and the French came only for trading. Under the guise of doing trading, they took over the entire country in their hands. We should not be subjected to this slavery again. Our great leaders shed their blood to free India. So, we should keep a watch on them. If we take corrective measures, I think there will be no dearth of foreign exchange. With these observations, I support this Budget. Thank you.

*SMT. MIRA DAS (Orissa): Mr. Vice-Chairman Sir, I rise to oppose The Budget (General) 1991-92 Presented by our honourable Minister of Finance Dr. Manmohan Singh, who is an internationally famous economist. The people of the country expected from him a revolutionary budget. But unfortunately he has disappointed the people by his budget. He could hardly go beyond the narrow political considerations while preparing his budget. It is clear that he has presented the budget more as a leader of the Congress Party than as an eminent economist.

Mr. Vice-Chairman Sir, I come from a village in Orissa. I know how less a rustic knows about the different aspects of Indian economy. The people of rural India do not know any thing about the terms like "shortage in foreign exchange", "I.M.F. Loan" "the balance of payment crisis,". They are only concerned about maintaining their livelihood. They expect the government to provide minimum facilities like health, education, transportation to them. But unfortunately the budget proposals are totally silent about these things. The common-man is totally frustrated by the budget of our honourable Finance Minister. The hopes and aspiration of people of India are now moving like two parallel lines, which

will never meet the fulfilment. The budget proposals have given a serious blow to the hopes of the common-man.

Mr. Vice-Chairman Sir, this is a totally directionless budget. The honourable Finance Minister's anxiety to shift the blame on the previous government for the present economic crisis, is quite explicit in his budget speech. But I want to remind honourable Finance Minister that he cannot shrug off his share of responsibility for the present economic crisis that the country is facing today. He should not forget that he was holding key economic advisor posts under three former Prime Ministers of the Country. He has advised the former Prime Ministers on the condition of Indian economy from time to time. I apprehend whether he was quite honest and impartial while giving advice to the former Prime Ministers on important economic matters. Had he done his duty as economic advisor sincerely the economy of the country would not have been in shambles today. Now the people of the country have developed serious doubts about the sincerity of the honourable Finance Minister's efforts to bring back the economy of the country back on rails.

Mr. Vice-Chairman Sir, the honourable Finance Minister has been very cruel on the farmers. The forty per cent hike in the fertiliser price will give a death blow to the farming community. The withdrawal of fertiliser subsidy will certainly affect the small and medium farmers in the rural areas. The farmers are not getting due price of his produce. This point has already been raised by the leader of the opposition Shri Jaipal Reddy. The government is giving a very low remunerative price for the agricultural produce. What the farmer earns from his land is hardly sufficient enough for the maintenance of his livelihood. The farmers in the rural area have to face harassment from moneylenders. I am sorry to say that the budget proposals are totally silent about waiving the loans of the people of lower income group.

*English translation of the original speech delivered in Oriya.

Mr. Vice-Chairman Sir, our Janata Dal leader Shri V. P. Singh emphasised on the development of agriculture. About 80 per cent of the people of our country depend upon agriculture for maintaining their livelihood. That is why the government should declare the national agriculture policy.

Mr. Vice Chairman Sir, the hike in the price of petrol will certainly hit the common man. This will further lead to price-rise. The public distribution system is very bad in rural area. Kerosene and sugar never reach the villagers. The corrupt owners of the Fair Price Shops exploit the common man. Effective steps should be taken to streamline the public distribution system. There is large scale black-marketing of sugar and Kerosene. In spite of the fact that you have not increased the price of Kerosene, the darkness in the houses of poor people will not be dispelled.

Mr. Vice-Chairman Sir, the members of the Congress Party are shedding tears over the assassination of Shri Rajiv Gandhi. I want to talk about a person from Orissa who was in power for a long ten years in the state. He is a former Chief Minister of Orissa. I don't want to take his name. He has amassed a lot of wealth. When he was Chief Minister of Orissa he came with a novel idea of establishing one thousand industries in one thousand days. In order to materialise this idea he started distributing money to aspiring industrialists. But unfortunately his dream could not come true. Many industries were declared sick. Money was misused by the loanees. Only the buildings were there. There were no machinery in these buildings. The money could not be utilised properly. That is why I have serious doubts in my mind whether the money we are going to borrow from international financial institutions will be utilised properly.

Mr. Vice-Chairman Sir, I want to assure the honourable Finance Minister that the countrymen will never lag behind in Co-operating with the government to tide over the present financial

crisis. I want the honourable Finance Minister to assure the House that money which will be borrowed will be utilised properly. The people are ready to sacrifice their interest for the interest of the country.

Mr. Vice-Chairman Sir, the hon'ble Finance Minister has unnecessarily blamed the National Front government for the present economic crisis. In my opinion the crisis started from 1980 itself. The scheme of "Loan Mela" of the Present Congress government at the Centre is one of the reasons of the economic crisis. The Ministers, Under this scheme, distributed money to undeserving people. These loans were never recovered. I do not find any justification in the criticism of members of the Congress Party on the Loan Waiver Scheme of the National Front government. I am sure many small farmers were benefited by this scheme.

Mr. Vice-Chairman, Sir, the benefit which is proposed to be given to the fishermen by reducing the price of the thread of fishing net is praiseworthy. But I think the real benefit will go to a particular industrial House which is producing this thread. The budget will certainly hit the middle class. I am sorry to say that there has been no definite proposal in the budget for the unemployed youths of our country.

Mr. Vice-Chairman, Sir, our first Prime Minister Pt. Nehru had a dream. He wanted to industrialise India. He forgot the ground reality of our country. I don't blame him because he had his education from foreign schools and Colleges. His dream became a nightmare for the countrymen. It is foolishness to think of taking the country to 21st Century when 80 per cent of the people live below poverty line and people of Kalahandi die of starvation.

Mr. Vice-Chairman Sir, everybody admits that many of the country's problems are on account of our straying away from the principle of self-reliance. The budget has not spelt

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out clearly anything about self-employment. I oppose the budget once again.

Thank you.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): I must remind the Member that we are very short of time. The Finance Minister will begin his reply around three o'clock. We have to finish this. Several Members are there.

Mr. Vithalbhai Patel.

SHRI VITHALBHAI M. PATEL (Gujarat): He can reply at four o'clock. What is wrong in it?

Mr. Vice-Chairman, Sir, the Budget presented by Mr. Manmohan Singh is a bold one, a daring one also. He has the courage to take unpopular decisions. Let me tell you, Sir, that the Government, the party and the leader have the courage to take unpopular decisions can govern this country, can govern a country like India. In the interest of the nation they have done it. I have nothing against that.

But, certainly I am opposed to the increase of Rs. 10 in the price of a cylinder of gas. I strongly oppose this. I also strongly oppose the increase in the price of fertilizers. The Minister has other options. He should have increased the duty on liquor by Rs. 10 to Rs. 15 per bottle. Nobody would have objected to it. But he should not have touched the gas, the levy sugar and fertilizers. This is a very wrong step, and I hope that he will reconsider these things.

About another thing I want to warn the Central Government. Because of the way the bureaucracy is functioning in Delhi, the relation between the States and the Centre is going to be spoiled. Everything they want to centralise. Gas is produced in Gujarat. Crude oil is produced in Gujarat. But they will fix the price.

My State has no coal. It is getting coal from Madhya Pradesh. Now the coal linkage is going to be stopped. We are asking for gas to produce electricity. But they are refusing, hesitating, showing one reason or another. This will not be tolerated in future.

Let me tell you, Mr. Vice-Chairman, Sir, my State, the only disciplined State, has never asked for autonomy. But because of the way in which the Centre is dealing with the State, the young people are angry with the Central Government. The demand for autonomy is taking root in the minds of the young people in Gujarat.

About royalty, crude is produced in Gujarat. We have to go with a begging bowl for royalty. Why should we? When Mr. B. C. Roy was the Chief Minister of West Bengal, the Prime Minister Jawaharlal Nehru refused to increase the royalty on coal. Mr. B. C. Roy warned Nehru that he would cancel the lease. So, they had to increase it. The same thing the States will say now that they would cancel the lease if you do not increase the royalty.

We are producing salt. Sixty-two per cent salt is produced in Gujarat. Why is the Salt Commissioner's office located in Jaipur where no salt is produced? Oil and gas are produced in Gujarat. Assam and Bombay High. Why is the ONGC Headquarters in Dehradun? What are the special reasons for keeping the ONGC Headquarters in Dehradun? If Mr. Manmohan Singh wants to curtail the Government expenses, he can do like this. Why should the ONGC bosses sit there? For taking their post daily a plane, a helicopter of the ONGC is coming to Delhi. Why should the people bear such an expenditure? They can cut such an expenditure. Instead of keeping it at Dehradun, they can keep it in Delhi. They can keep it in Bombay also. In the same way my State asked for permission to issue Narmada Bonds to the NRIs. Here also the Minister, Shri Manmohan Singh, has

replied that the State Government has no right to issue bonds. I fail to understand what he is talking. To complete the Narmada project we have no money. The Gujarat NRIs are prepared to purchase the Narmada Bonds and the Central Government says it won't permit. Only the Central Government will do it. This type of confrontation of powers will divide the country. The Prime Minister should take note of it. I would also urge the Minister of State for Finance to please draw the attention of the Government on this. Today it is a smaller case. If day by day the Centre does like this, it is going to harm the Centre-State relations.

SHRI JAGESH DESAI (Maharashtra): They want the NRIs to pay in Rupee currency. Then they will benefit. When we are short of foreign exchange, by this method if it is to be given in the Rupee currency, whatever foreign exchange we get will be converted and it will be beneficial because our finances will be augmented. *(Interruptions)*

SHRI VITHALBHAI M. PATEL: Some NRIs have assured the Maharashtra Government that they are prepared to give edible oil. The Maharashtra Government has recommended to the Centre saying allow so and so to supply three lakh tonnes of edible oil. All money will be paid in foreign exchange by the NRIs. The NRIs say that the amount will be deposited for the edible oil in the Rupee currency with the Reserve Bank of India. Even here they say no. When you have no money to purchase oil, you have no dollar or foreign exchange, and when NRIs are prepared to spend for you and are prepared to give edible oil to the Maharashtra Government, even there the Central Government is not taking a decision for the last more than one year. Somebody says the Finance Secretary has objections. Why should the Finance Secretary object? This is still pending with the Central

Government. If this is the way the Central Government is going to function, a day will come when the Central Government will repent.

Now, I come to the public sector. I differ with Shri Desai on this. The public sector investment is about Rs. 1,25,000 crores. The private sector investment is Rs. 75,000 crores. Return from the private sector is more than 10 per cent whereas in the case of the public sector, it is one per cent. Don't take into account the excise duty and other things, Mr. Desai.... *(Interruptions)*

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Desai Ji, the Finance Minister will take care of it.

SHRI VITHALBHAI M. PATEL: Majority of the public sector is losing because of inefficiency. I can give you one example. There is a mill in Kanpur. This mill is losing about Rs. 8/- crores every year. Its accumulated loss is more than 50 crores. The mill has 18000 workers. Out of this 5,200 workers have no works to do. The management wanted to retrench them. The UP Government is not allowing it. For the last more than 15 years they are being paid without doing any job. If this is the way the public sector units are going to run, I don't think even God will save it. I give you another example. There is a National Bicycle, Bombay and a Ludhiana Cycle. The National Bicycle, Bombay is paying more than double to the workers than what the Ludhiana Cycle people are paying. How can National Bicycle Company compete with Ludhiana Cycle Company? They pay double the wages to the workers compared to what Ludhiana Cycle Company pays. So the Government will have to think twice before taking such a step. It should be stopped. They should link wages with productivity. If they do not link wages to the productivity, then, the country will go to dogs. In every public sec-

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tor undertaking you have to link wages with productivity; otherwise public sector units will not become viable, they cannot be revived and they cannot stand on their own legs. First, ask the workers whether they want loan for reviving their unit. If they say, yes, only then help them; otherwise don't take the load on yourself. You will not be able to run the public sector units in the manner in which they are going now.

Why our coal industry is not producing more coal? In Australia, a coal worker can produce 16 tonnes of coal per day whereas in India, a coal worker cannot produce even 1 tonne per day but the expenditure is Rs. 104. In China, a coal worker produces 4 to 5 tonnes of coal and the expenditure is Rs. 24. Our machinery is also the same as that of Australia. Even then our coal production is less. Our people resort to strikes and lock-outs. Until all these things are stopped, our coal industry will continue to incur losses.

Regarding population control, there is no serious effort on the part of the Government. I think the Government should take all political parties and leaders into confidence in tackling this problem. I do not suggest that we should emulate China in tackling this problem. In China, after the birth of one child, they do not admit the second child in the school and they don't even give ration card. We cannot do that here. But we should lay emphasis on small family norm. We should tell them that after two children 'no third child'. You can encourage them to adopt this norm. Thank you. (Ends).

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Dr. Narreddy Thulasi Reddy, please be brief.

DR. NARREDDY THULASI REDDY (Andhra Pradesh): Mr. Vice-Chairman, Sir, I am going to speak in Telugu.

***DR. NARREDDY THULASI REDDY (Andhra Pradesh):**

*English translation of the original speech delivered in Telugu.

Mr. Vice-Chairman Sir,

Our departed leaders like Mahatma Gandhiji, Jawaharlal Nehru, Sardar Patel had cherished dreams of establishing a democratic society, a just society. Such Philosophy and principles have been ignored and a hearty welcome is given to imperialistic, capitalistic and exploitative neo-colonialistic systems by this Budget, which I on behalf of my party am strongly opposing.

With the introduction of the Budget proposals by the Congress government and the new industrial policy, India would become a heaven for multinationals capitalists, smugglers and anti-social elements. This government has introduced the Budget without consulting opposition parties and without any second thought, mortgaging the prosperity and future of India to the foreign nations. Black money holders will purchase foreign currency and open industries in India and thus dictate the future of our country. This budget is a boon to those who have secret accounts in Swiss banks. If multi-nationals get settled down in our country, our country's state of affairs would revert back to that period before 1947.

Sir, we all know how East India Company entered our country, how it spread on, how it captured the power of our economy of our country. I request the government to recollect the history. With the entry of multinationals, development of our country's technical know-how will be curtailed. They will turn our country into a big factory of toiling labourers. Was this the dream of our great freedom fighters? Is this Budget an 'Indian made Foreign Budget' or 'Foreign made Indian Budget'? I don't know what to call it. Our nation's economic independence has been surrendered to IMF. This budget brought happiness to IMF and great sorrow to the crores of poor middle class people of our country.

Sir, the farmer is the backbone of our country. This budget stabbed him in his back. For the farmer who feeds us all with his hard toil, leave alone giving him free supply of fertilizers, the fertilizer prices were suddenly increased to about 40

per cent with that the prices of fertilisers have touched the stars. Urea, Diammonium Phosphate, NPK mixtures are costlier by Rs. 1,000 per tonne. With this, the farmer's investment capacity reduces, thus threatening a considerable reduction in food grain production. Then, for importing food grains from abroad we need more foreign exchange. Our society is not in a position to bear this.

Sir, during the Gulf War one rupee more surcharge was charged on one litre of petrol. Everyone was of a hope that it will be removed as soon as the war comes to an end. Of course the war came to an end but, like adding salt to the injury the prices of petrol have increased further. It was Rs. 1.50 per litre in 1972 and now it is Rs. 18 per litre.

Sir, in our day to day life we consume sugar in so many ways. It is a necessity and increase in the price of sugar is intolerable. The price of sugar is increased from Rs. 5.25 to Rs. 6.10 Kg. in fair price shops and from Rs. 10/- to Rs. 12/- per kg. in the open market. One is in a dilemma whether to feel happy or sad when we come across a diabetic patient and it is just because of the increase in the price of sugar.

Sir, the sudden assassination of Shri Rajiv Gandhi moved women, especially the house-wives very much and they were in tears. These tears bought Congress Party into power. Once they came into power they made the women unhappy once more by increasing the prices of essential commodities. They are again in tears. But there is a lot of difference between those tears and these tears. I would like to make a suggestion to beware of these tears which may dethrone the congress party. Keeping this in view some changes should be brought about in this budget which is anti farmers, anti labourers, anti employees, anti housewives and anti economic growth. With these suggestions I conclude my speech and thank you Sir, for giving me this opportunity to speak on the Budget (General) 1991-92.

Thank you.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Smt. Satya Bahin, not here. Shri Abdulla Koya.

SHRI B. V. ABDULLA KOYA (Kerala): Mr. Vice-Chairman, Sir, let me, at the outset, congratulate the Finance Minister for presenting a Budget which is quite balanced, considering the acute economic situation of the country. The devaluation of the rupee is surely a bold step aiming at boosting our exports. The higher value of the imported goods will naturally curtail the quantum of imports, helping the balance of payments to our advantage.

The tax-hike for the petroleum products, according to me, will shoot up the prices of essential articles like foodstuffs etc., affecting the life of the common man. Therefore, I would request the Finance Minister to kindly adjust the prices reasonably.

Sir, let me take this opportunity to bring before the Government some of the long-standing problems of my State Kerala. These problems have been unfortunately ignored or have not been adequately dealt with.

The north Malabar railways were constructed about a hundred years ago but are left at the same condition without giving any proper improvements like doubling the line from Shoranur to Mangalore, improving the railway stations, electrification of the busiest lines like Ernakulam-Quilon line.

The State is passing through acute power shortage for the last several years and our hydro-electric system is not at all sufficient to meet the ever-growing demand. Only thermal-power stations will meet our problem. Kayamkulam Thermal Project is still a dream.

Calicut airport has been built after years of agitation, spending nearly 22 crores of rupees. But the Government does not seem to be eager to recover the money spent by meeting the full requirements of additional flights or additional length of runway of 9000 feet instead of 6000 feet for the night landing facilities, introduction of more flights to Trivandrum, Madras, Cochin, Bangalore, etc.

[Shri B. V. Abdulla Koya]

Our second historic port of Beypore is still lying neglected even though this pre-historic all-weather port could be navigable after spending a few more crores of rupees.

Year after year, the long stretch of sea-coast of Kerala is eaten up by sea erosion. While we are very sensitive of the loss of land due to external aggression we do not give the same importance to the loss of thousands of acres of land due to sea erosion. It is high time, therefore, that the Centre should take up this issue as the State Government is not in a position to meet the situation.

The Travancore House located at Kasturba Gandhi Marg in New Delhi was taken on hire by the Department of Company Affairs with effect from 7-5-1971. It is high time for the Central Government to return this to the Government of Kerala.

I am surprised that the Budget does not mention anything about the repatriates from the Gulf countries and also about the pitiable conditions of handloom industries. Thousands of handloom weavers are thrown out of their jobs.

Kerala students are deprived of the opportunity to appear for the entrance examination of National Military Academy because of the restriction that the students should apply before 12 years of age and at the same time have the qualification of 7th standard. A boy in Kerala is admitted in the school only at the age of five, but unfortunately when he reaches the age of twelve it is not possible to acquire the stipulated qualification. That is all. Thank you.

श्रीमती बी. वी. तर्मा (मध्य प्रदेश) :
उपसभाध्यक्ष महोदय, अपने मुझे 1991-92 के बजट पर बोलने का अवसर दिया। इसके लिए मैं आपका आभार व्यक्त करती हूँ।

अन्तर्राष्ट्रीय फलक पर निरन्तर गिरती साख, विरासत में मिली संकटग्रस्त अर्थ-व्यवस्था, मुद्रास्फीति, बढ़ती चूड़गाई, अराजकता और भीतर बाहरी दवावों के बावजूद भारत को प्राथमिक रूप से शक्तिशाली, सुदृढ़ एवं तकनीकी दृष्टि से आत्मनिर्भर बनाने के सपने, उद्देश्यों को केन्द्र में रखकर प्रस्तुत 1991-92 के इस आम

बजट का मैं स्वागत करती हूँ और इसमें भारत को गातिशील बनाने के लिए उठाये गये कदमों की सराहना करती हूँ। लेकिन 77 अरब 19 करोड़ के घाटे का प्रावधान वाले इस बजट को जन विरोधी तात्कालिक उपायों तक सीमित आई. एम. एफ. और विश्व बैंक के दबाव में निर्मित कह कर गलत साबित किया गया है, परन्तु इसके तमाम पहलू देश को विकास की राह पर ले जाने के लिए महत्वपूर्ण हैं। यदि आप समता, सामाजिक न्याय, राष्ट्रीय एकता, गरीबी, अज्ञानता और संकटों को दूर करने और बड़े पैमाने पर सामाजिक आर्थिक सुधारों के हिमायती हैं तो आपको आत्म त्याग करना होगा।
2 P.M

हाँ महानाई या कर प्रावधान के पीछे निहित सरकार की मंशा पर जरूर नजर रखनी चाहिये। यदि उद्देश्य राष्ट्रीय हो तो व्यक्तिगत हितों का त्याग होना ही चाहिए। आज जरूरत इसी त्याग की है

उपसभाध्यक्ष महोदय, मैं अपने भाषण को केवल साहित्य संस्कृति व महिलाओं तक कुछ बिन्दुओं तक ही केन्द्रित करूंगी। बजट में शिक्षा एवं अच्छी पुस्तकों के प्रकाशन के लिए विशेष छूट के प्रस्ताव प्रावधान की जहाँ प्रशंसा और स्वागत करती हूँ वहीं संस्कृति के लिए भी ध्यान न देने के लिए सरकार को दोषी मानती हूँ। यह हमारा दुर्भाग्य है कि आजादी के बाद से आज तक देश की संस्कृति को अलग कर देखने का दाव नहीं हुई और शिक्षा संस्कृति को एक ही में जोड़ कर देखा गया। उसके लिए बजट में जो राशि तय की गई वह अन्य चीजों से बहुत कम रही है। रक्षा पर अधिक व्यय हुआ, शिक्षा पर कम। देश की रक्षा, मैं मानती हूँ कि सर्वोपरि महत्व का विषय है पर शिक्षा-संस्कृति की भी भुलाया नहीं जा सकता। बिना नागरिकों के सम्य-सुसंस्कृत और सचेत हुए राष्ट्रीय हितों की रक्षा नहीं हो सकेगी और न राष्ट्र प्रेम ही उभर सकेगा। इस बार शिक्षा के लिए 977 करोड़ रुपये का प्रावधान है जो पिछले साल की अपेक्षा 112 करोड़ अधिक है इसी में प्राथमिक और उच्च शिक्षा के स्तर में सुधार, अनुसूचित जाति जनजाति

आर्थिक एवं सामाजिक रूप से पिछड़े तबकों की शिक्षा पर व्यय की राशि भी शामिल है जो देश को बढ़ती हुई जनसंख्या और संसाधनों की मांग के हिसाब से बहुत कम है। इसी में से संस्कृति की तस्वीर पर खर्च होना है। ऐसे में शिक्षा एवं संस्कृति की तस्वीर में बेहतर बदलाव को कोई सुरत नजर नहीं आती। इन संबंध में मैं मानव संसाधन विकास मंत्रालय से शिक्षा संस्कृति पर ध्यान देने तथा देश की संस्कृतिक अस्मिता पर हो रहे हमलों व बढ़ते औद्योगिकरण को रोकने के लिए इस बजट को बढ़ा कर दो हजार करोड़ रुपये का प्रावधान करने की मांग करती हूँ क्योंकि वॉ० पी० सिंह सरकार ने इसके लिए 650 करोड़ रुपये का प्रावधान रखा था और राजीव गांधी की सरकार ने इसे बढ़ा कर 1200 करोड़ कर दिया था। इसलिए मैं यह मांग करती हूँ कि बजट में इस प्रावधान को बढ़ाया जाए।

आज हमारे समाज में लेखक की स्थिति संतोषजनक नहीं है और सामाजिक जीवन में वह आज भी हाशिए पर खड़ा है। यद्यपि शिक्षा में शामिल उसका साहित्य मानवतावादी मूल्यों का पोषक है और हमें शुद्ध संकीर्ण प्रकृतियों से ऊपर उठ कर इंसान बने रहने का प्रेरक है फिर भी हम उसे महत्व नहीं देते। ऐसे में मैं उसे समाज में वांछित गारिमा दिलाने के लिए सरकार से पहल को मांग करती हूँ।

बरसों पहले जवाहर लाल नेहरू ने लेखकों को अधिक जरूरी सामाजिक प्राणी मान कर उनके संरक्षण और आर्थिक सहायता की एक परिपाटी शुरू की थी। डा० हरिवंशराय बच्चन ने अपनी आत्म-कथा में लिखा है कि जब वे कैम्ब्रिज विश्व विद्यालय में रिसर्च कर रहे थे और आर्थिक दबाव में थे, तब नेहरू जी ने उन्हें लंदन में एक लिफाफा भेजा। नेहरू जी के कहने पर रघुपति सहाय फिराक को प्रोड्यूसर बनाया गया था। इंदिरा गांधी ने इस परम्परा को अक्षुण्ण रखा। जब भी कोई बड़ा लेखक इलाज के लिए अस्पताल में जाता था तो उसको वे व्यक्तिगत

तौर पर देखने जाती थीं व उपचार आदि के लिए जरूरी हिरासतें देती थीं। साहित्य जीवन नहीं, जीवन से कोई बड़ी चीज है। चिंतनीय यह है कि जनता सच्चे साहित्य से क्यों दूर है? साहित्य को कटघरे में नहीं खड़ा किया जा सकता। मगर साहित्य ही नहीं, साहित्य को पैदा करने वाला मनुष्य भी कटघरे में खड़ा है। समाज का कटघरा, कानून का कटघरा और अपने आप का कटघरा है एक एक कदम पर एक एक अदालत है जिसके फैसले के बोझ से झुका हुआ वह दूसरा कदम उठाता है। असल में यह वकालों और अदालतों का युग है। मुकदमों की संख्या बढ़ गई है और उसी अनुपात में वकीलों की मुहरिरो और दलालों के शोर में यह पता करना मुश्किल है कि सत्य कहाँ है। यदि मेरी चिंता का विषय "पर्यटकों का स्वर्ग भारत" होता तो मेरी समस्या भी आसान होती मगर मैं उस भारत को ले कर चिन्तित हूँ जिसका अस्तित्व है और नहीं भी है या अब मिटने के कगार पर है।

मेरी आशंका भारत सरकार के संस्कृति विभाग द्वारा मान्यता प्राप्त संस्कृति की परिभाषा से भी है। बंदर भालू वाली से लेकर संध लगाने वाले तक को सांस्कृतिक कर्मी मान लिया गया है। अगर कोई बाहर रह गया है तो वह है लेखक और कवि। विदेशों में आयोजित भारत महोत्सवों में लेकर दूरदर्शन के सांस्कृतिक कार्यक्रम "सुरभि" तक यह देखा जा सकता है कि संस्कृति को परिधि में साहित्यकारों को खारिज कर दिया गया है। विचार को संस्कृति के दायरे में निकाल देने की अपर्याप्त कोशिश हो रही है। संस्कृति का मतलब क्या देखो या देख तमाशा देख" जैसे नारों तक समिति कर दिया गया है। भारत की तमाम भाषाओं में जो साहित्य लिखा जा रहा है, वह हमारी सांस्कृतिक धरोहर का एक महत्वपूर्ण हिस्सा है। साहित्य व संस्कृति को बजट के अंकड़ों में नहीं नापा जा सकता है।

पहले शिक्षा संस्थाओं में तुलसी जयंती या निराला जयंती आदि के बहाने से कुछ अच्छी चीजों को धाड़ कर लिया जाता था। दुख की बात है कि संस्कृति की बहुत बात करने

[श्रीमती बीणा वर्मा]

बाल राजनैतिक दलों के पास रचनात्मक सांस्कृतिक माहौल का कोई खाका नहीं है। पी० एन० हक्सर कमेटी के अनुसार 1954 में स्थापित ललित कला अकादमी, संगीत अकादमी, राष्ट्रीय नाटक अकादमी, राष्ट्रीय नाट्य विद्यालय काम काज में फिसड़ती साबित हुए हैं। 1956 में इनको स्वायत्तता दी गयी। समिति ने हर भाषा में एक और पुरस्कार स्थापित करने की सिफारिश की थी जो साहित्यकारों को उनके पूरे साहित्यिक योगदान पर दिया जाना चाहिए। अब तक साहित्य अकादमी ने 556 लेखकों को पुरस्कृत किया है लेकिन उनका अनुवाद भी अभी नहीं करा सकी है, सिर्फ 33 का ही अनुवाद किया गया है। जितनी किताबें छपी भी हैं उनका स्तर बहुत गिरा हुआ है। समिति ने अकादमी के ढाँचे को भी सुधारने की सलाह दी थी। मैं मांग करूँगी कि बजट में इसका प्रावधान किया जाए और इसका बजट ज्यादा बढ़ाया जाए। साहित्यकारों के लिए एक कोष की स्थापना की जाए जिससे कि साहित्यकार अपने आर्थिक संकट के समय या पुस्तकों के प्रकाशन के लिए इससे अनुदान ले सकें और मानव संसाधन विकास मंत्रालय साहित्यकारों के लिए ज्ञानपीठ जैसा दो लाख रुपये का एक पुरस्कार गठित करे जिसमें साहित्यकारों की गरिमा को वापस लाया जा सके और उनका जीवन स्तर भी सुधारा जा सके। उनके लिए सस्ते आवासीय मकानों की योजना भी बनाई जानी चाहिए तथा दिल्ली, राजधानी में एक साहित्यिक भवन का निर्माण किया जाना चाहिए जहाँ पर साहित्यकार लोग बैठकर अपना विचार विनिमय करें, आदान प्रदान करें, जहाँ साहित्यिक भाषण व बहमें हों। वहाँ पर हर भाषा की विस्तृत लाइब्रेरी बनायी जाए तथा एजुकेशनल और साहित्यिक वीडियो पार्क्स की भी स्थापना की जा सकती है।

महोदया, मैं मंत्री महोदय का ध्यान चाहूँगी। बच्चों की साहित्यिक रुचि बढ़ाने के लिए..

उपसभाध्यक्ष (श्री भास्कर अग्नाजी मासोवकर) मंत्री जो सुन रहे हैं

श्रीमती बीणा वर्मा: बाल साहित्यिक अकादमी की स्थापना की मैं मांग करूँगी।

इतना ही नहीं आज हमारे सामाजिक जीवन में संस्कृति सिर्फ प्रदर्शन की वस्तु बनकर रह गई है और सांस्कृतिक कार्य कलाओं का कोई महत्व नहीं रह गया है, संस्कृति के नाम पर पश्चिम की अपसंस्कृति का अनुकरण और भारतीय संस्कृति का लोप जारी है। देखा गया है कि सांस्कृतिक नीतियों पर भी अफसरशाही का बोल बाला है और वह लेखक कलाकारों द्वारा निर्धारित नहीं होती बल्कि अफसरशाही तय करती है। यहाँ तक कि सांस्कृतिक आदान प्रदान और सौंदर्यबोध तक के मामले उन्हीं के द्वारा तय होते हैं। ऐसे में मैं मानव संसाधन विकास मंत्रालय से ऐसी योजना बनाने तथा सरकार से बजट में अलग से राशि उपलब्ध कराने की व्यवस्था करने की मांग करती हूँ जिसमें ऐसी व्यवस्था हो कि साहित्यकारों को पूरा सम्मान मिले।

उपसभाध्यक्ष (श्री भास्कर अग्नाजी मासोवकर): प्लीज क्वलूड।

श्रीमती बीणा वर्मा: मैं थोड़ा सा समय चाहूँगी।

भारत महोत्सवों में लेखकों साहित्यकारों और बुद्धिजीवियों को भी शामिल किया जाए। "सार्क" फंडीज के जो कंसेन्ट्रल एक्सचेंज प्रोग्राम होते हैं उनमें साहित्यकारों की भूमिका गण्य है।

पी० एन० ए० के द्वारा हमारे देश पर सांस्कृतिक आक्रमण से भारतीय संस्कृति में आती विकृतियों से बचने के लिए सभी सार्वजनिक एवं शैक्षणिक स्थलों पर एजुकेशनल वीडियो पार्क्स बनाये जाएँ सामाजिक विज्ञान में अनुसंधान और अच्छी व सस्ती पुस्तकों व पाठ्य पुस्तकों के प्रकाशन के लिए ग्राम बजट में लेखकों को इन पुस्तकों से प्राप्त होने वाली आय पर 25 प्रतिशत की कटौती फिर से शुरू करने और प्रकाशन से होने वाले लाभों में 20 फीसदी की कटौती का जो प्रस्ताव है उसका मैं स्वागत करती हूँ। परन्तु लेखकों की पांडुलिपियों के प्रकाशन और उसके प्रचार-प्रसार की व्यापक व्यवस्था होनी चाहिए। अभी यह सब

प्राइवेट संस्थाओं के हाथों में है जहां उसके साथ अच्छा व्यवहार नहीं होता। लेखकों का शोषण करते हैं। कापीराइट एक्ट में संशोधन करके लेखकों के हितों की रक्षा की जाए। (समय की घंटी) थोड़ा सा समय और चाहूंगी।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोबकर) : पहले ही बहुत समय दे दिया है।

श्रीमती बीणा वर्मा : मैं शोर्ट में बोलूंगी। हमारे देश में पुस्तकालयों के रख-रखाव के लिए अलग से बजट में प्रावधान होना चाहिए। देखा गया है कि पुस्तकें नष्ट हो रही हैं और वीडियो पालेस, सिनेमा, इलेक्ट्रॉनिक मीडिया के प्रभाव से हमारे देश में पुस्तकों का महत्व कम हो रहा है।

कुछ दिन पहले ही नोबल पुरस्कार से सम्मानित भारतीय कवि रविन्द्र नाथ ठाकुर की सुप्रसिद्ध कृति "गीतांजलि" की मूल पाण्डुलिपि और उनके कुछ पत्र लंदन में हुई नीलामी में भारत सरकार ने 26 हजार पाँड में खरीदे। सत्यजीत राय की पहली रंगीन फिल्म "कंचनजंघा" को 1961 में भारत की सर्वोत्तम फिल्म का सम्मान मिला था। एक दुर्घटना में इस फिल्म के नेगेटिव नष्ट हो गये। लेकिन 1967 में इस फिल्म की एक प्रति लंदन के फिल्म म्यूजियम से वापस लाई गई। मैं सरकार से चाहूंगी कि एक राष्ट्रीय टेलीविजन वीडियो संग्रहालय स्थापित किया जाए और उसके लिए अलग से बजट रखा जाए। भारत में टी.वी. के विकास का इतिहास 30 वर्ष पुराना है। आज टी.वी. हमारे युग बोध का अनिवार्य अंग बन चुका है। भारतीय राजनीति के किसी भी विद्यार्थी के लिए प्रधान मंत्री श्री नरसिंह राव द्वारा संसद में विश्वास मत प्राप्त करने से पूर्व प्रधान मंत्री के रूप में दिये गये दो भाषण बहुत उपयोगी हो सकते हैं। इसी प्रकार बी.पी. सिंह द्वारा आरक्षण विरोधी आंदोलन के दौरान हुए आत्मदाह के बाद दिये गये भाषण उनके मनोविज्ञान को उजागर करते हैं।

इंदिरा गांधी की जीवनी लिखने वाले शोधकर्ता के लिए इंदिरा गांधी द्वारा अपरेशन ब्लू स्टार से पूर्व दिया गया भाषण बहुत जरूरी हो सकता है। क्या उस भाषण की वीडियो रिकार्डिंग उपलब्ध है या उसे तात्कालिक मान कर मिटा दिया? यह सब जानकारी हमें कहां से मिलेगी? इसलिए मैं खासतौर से मांग करना चाहूंगी कि राष्ट्रीय टेलीविजन वीडियो संग्रहालय की स्थापना की जाए।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोबकर) : आप अपने सुझाव भेज दीजिए। वह इस पर जरूर विचार करेंगे।

श्रीमती बीणा वर्मा : वह तो मैं भेज दूंगी लेकिन शोर्ट में महिलाओं के बारे में भी कहना चाहती हूँ। महिलाओं के लिए बहुत सी सुविधाएँ दी हैं लेकिन आंगन वाडी महिलाओं के लिए कुछ भी नहीं किया गया। वे महिलाएं रोज प्रदर्शन कर रही हैं। उनको कम से कम सरकारी मानकर इसके लिए बजट में प्रावधान किया जाना चाहिए। कामकाजी महिलाएं और असंगठित महिलाएं जो हमारे देश में लगभग 90 हजार हैं उनके लिए कम से कम कुछ होना चाहिए। महिलाओं के श्रम को उत्प्रेरकता के साथ जोड़ा जाना चाहिए। उनका श्रम घंटों में गिना जाना चाहिए। आजकल कामकाजी महिलाएं आफिसेज में और दूसरी जगह काम करती हैं लेकिन उनके लिए मुश्किल यह है कि वे अपने बच्चों के पालने का दायित्व पूरा नहीं कर पाती हैं। महिलाएं स्कूलों में, कालिज में या आफिसेज में काम करती हैं तो उनके बच्चों के पालन के लिए कच्चे की सुविधा दी जानी चाहिए जिससे ज्यादा से ज्यादा महिलाएं काम करने के लिए बाहर आ सकें। सरकार से मांग करूंगी कि कच्चे की सुविधा महिलाओं की सर्विस कंडीशन में गिना जाए। जहाँ महिलाएं काम करें वहाँ कच्चे की सुविधा सरकार दे और इसके लिए सरकार को अलग से बजट में प्रावधान करना चाहिए। धन्ववाद।

श्री आनन्द प्रकाश गौतम (उत्तर प्रदेश) : आदरणीय उपसभाध्यक्ष महोदय, हमारा देश गांवों में बसता है

[श्री आनन्द प्रकाश गौतम]

और गरीबी हमारे देश से आजादी के बाद से आज तक निर्मूल नहीं हो सकी है, लेकिन प्रस्तुत बजट में गांव और गरीब की बात बिल्कुल भुला दी गई है। देश के आम आदमी की जो धारणा इस बजट के बारे में है मैं अपने विचारों को उसके साथ जोड़ते हुये इस बजट के बारे में अपने विचार रखना चाहता हूं। माननीय वित्त मंत्री जी द्वारा 1991-92 का जो सामान्य बजट प्रस्तुत किया गया वह देश की अर्थ व्यवस्था को कोई नई दिशा देने में समर्थ नहीं है और न आम जनता को महंगाई की मार से कोई राहत देने में ही सक्षम है। इसके विपरीत बजट प्रस्ताव में महंगाई और बढ़ाने के संकेत मिलते हैं। नई सरकार बनने के बाद प्रधान मंत्री जी और वित्त मंत्री जी ने देश की जनता को जो विश्वास दिलाया था कि 100 दिन में वह महंगाई को कम करेंगे, नया बजट उनकी उस घोषणा पर खरा नहीं उतरा है। हमेशा की तरह यह बजट भी सामान्य है। इसमें भी कुछ कर बढ़ाये गये हैं और कुछ रियायतें दी गई हैं। उसमें कोई नई बात नहीं है। यह बात प्रायः कही जाती है कि पिछले 40 वर्षों की गलत आर्थिक नीतियों के कारण देश की अर्थ व्यवस्था जर्जर हो गई है। कांग्रेस की सरकार की ही यह जिम्मेदारी भी रही है, क्योंकि अधिक से अधिक शासन कांग्रेस की पार्टियों का ही इस देश पर रहा है। इस जर्जर व्यवस्था को मजबूत करने के जो क्रांतिकारी परिवर्तन अपेक्षित थे उसके लिये भी वित्त मंत्री जी की राजनैतिक इच्छा बजट में कहीं नहीं दिखाई पड़ती है। पिछली सरकार द्वारा खाड़ी युद्ध के कारण 25 प्रतिशत सरचार्ज पेट्रोलियम पर बढ़ाने का विरोध भी हमारे माननीय कांग्रेस के सदस्यों ने किया था और यह मांग भी उन्होंने की थी कि इस सरचार्ज को तुरन्त समाप्त किया जाय, लेकिन मुझे अफसोस है कि कांग्रेस की सरकार आते ही बजट में पेट्रोल और रसोई गैस पर 20 प्रतिशत की और वृद्धि करके आम

व्यक्ति के जीवन को प्रभावित किया है। मेरा सरकार से अनुरोध है कि वह कीमतों में कमी लाने के लिये कुछ प्रभावी कदम उठाये। सरकार सोना विदेशों में गिरवी रख करके और अन्तर्राष्ट्रीय मुद्राकोष की शर्तों के दाबाव में तेल की अर्थ व्यवस्था चला रही है। इससे देश की आर्थिक स्वतंत्रता को खतरा दिखाई दे रहा है। हमारा देश कृषि प्रधान है और कृषि इस देश की अर्थ व्यवस्था के लिये सरकार का प्रस्तुत बजट किसान विरोधी है। इसमें खेती और किसानों को पूरी तरह नजर अंदाज किया गया है। देश के अधिकांश भागों में विशेष रूप से उत्तर प्रदेश, बिहार और राजस्थान के कुछ हिस्से में भी गंभीर रूप से सूखे की स्थिति इस समय बनो हुई है। हमारा वर्तमान राज्य सभा सत्र पावर सरके नाम से जाना जाता है। पूरा सत्र समाप्त हो रहा है मान्यवर, वर्षा की संभावना क्षीण होती जा रही है। भयंकर सूखे की स्थिति से देश में पानी का संकट गहराता जा रहा है। पीने के पानी की समस्या भयावह रूप ले रही है। सूखे की मार से देश का किसान बिल्कुल टूट चुका है। ऐसे में उसे राहत देने के बजाय उसे जो उर्वरक पर छूट पहले से मिलती चली आ रही है वह भी समाप्त करने का निर्णय इस सरकार ने लिया है। यह किसानों के प्रति अन्याय है। मौजूदा हालात में कम से कम जो सबसिडी चल रही थी उसको निश्चित रूप से जारी रखने की आवश्यकता है। सूखे से निपटने के लिये छोटे और मझोले किसानों को निःशुल्क बोरिंग और ट्यूबवैल के लिये पंपिंग सैट खरीदने के लिये प्रोत्साहन के रूप में कम से कम 10 से 15 प्रतिशत तक ऋण सबसिडी सामान्य रूप से कर देनी चाहिये, ऐसा सरकार से मेरा अनुरोध है।

प्रस्तुत बजट में स्व0 राजीव गांधी जी नाम पर एक फाउंडेशन ट्रस्ट बनाकर उसके लिये 100 करोड़ रुपये का प्रावधान इस सरकार ने किया है जो अच्छे उद्देश्यों के प्राप्ति के लिये

किया गया है जिसमें देश में वैज्ञानिक उन्नति, राष्ट्रीय एकता, सांप्रदायिक सद्भाव, महिला उत्थात आदि अनेक महत्वपूर्ण विषय हैं। माननीय वित्त मंत्री जी ने अपने बजट भाषण के भाग "क" के 57 पैराग्राफ में इन उद्देश्यों की चर्चा की है। जिन उद्देश्यों की चर्चा की गयी है, वे उन्हें सदन के सामने पढ़ना चाहता हूँ।

"ये फाउंडेशन अन्य बातों के अलावा विकास के लिये विज्ञान तथा प्रौद्योगिकी के उपयोग से संबंधित कार्यवाही, साक्षरता के प्रचार-प्रसार, पर्यावरण की सुरक्षा, सांप्रदायिक सद्भाव और राष्ट्रीय एकता के प्रोत्थन, कम सुविधा प्राप्त व्यक्तियों, स्त्रियों और विकलांग व्यक्तियों के उत्थान, प्रशासनिक सुधार तथा विश्व अर्थ व्यवस्था में भारत की भूमिका पर विशेष रूप से जोर देगा। फाउंडेशन के उद्देश्यों के समर्थन में सरकार ने 5 वर्ष की अवधि के लिये सौ करोड़ रुपये का अंशदान करने का प्रावधान किया है।"

मान्यवर, उद्देश्य बहुत अच्छे हैं। इन उद्देश्यों को देखते हुये ऐसा लगता है कि जिस धन की इसके लिये व्यवस्था की गयी है, वह कम है। इसके लिये और भी व्यवस्था की जानी चाहिये। इससे ऐसा स्पष्ट होता है कि यह सरकार अपने उद्देश्यों की पूर्ति, जिनकी घोषणा उसने अपने चुनाव घोषणा पत्र में की है, इसी ट्रस्ट के माध्यम से वह करना चाहती है। इन उद्देश्यों की पूर्ति हो, यह देश का हर आदमी चाहता है। इससे किसी को कोई एतराज नहीं है। बजट प्रस्ताव में सुनिश्चित किये गये सौ करोड़ रुपये का अच्छी तरह से सदुपयोग किया जाय, उन उद्देश्यों की प्राप्ति हो सके, यह पूरे देश की धारणा है और हर आदमी इसे चाहता है। इसमें किसी प्रकार की दिक्कत नहीं है। महोदयों, मेरी जानकारी के अनुसार यह ट्रस्ट श्रीमती सोनिया गांधी जी की अध्यक्षता में बनाया गया है। स्वाभाविक है कि इसमें सोनिया जी की दिलचस्पी सबसे अधिक हो सकती

है क्योंकि राजीव जी का नाम इसमें जुड़ा हुआ है। महोदय, मेरी यह भी जानकारी है कि भारत के उप-राष्ट्रपति, इस सम्माननीय सदन के आदरणीय सभापति और भारत के प्रधान मंत्री जी भी इस ट्रस्ट के सदस्य हैं।

श्री राम अवधेश सिंह (बिहार) :
उपसभाध्यक्ष महोदय, यह डिबेट कब तक चलेगी ?

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : तीन बजे तक चलेगी। तीन बजे रिप्लाय देंगे।

श्री राम अवधेश सिंह : तो अभी तो बहुत बोलने वाले हैं।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : आप बैठिये,
Don't disturb him. Let him finish.

श्री आनन्द प्रकाश गौतम : सोनिया जी के इस ट्रस्ट के अध्यक्ष बने रहने में किसी को कोई आपत्ति नहीं हो सकती है, परन्तु एक बात अवश्य अबरने वाली लगती है कि भारत के उप-राष्ट्रपति, जो इस माननीय सदस्य के ... (समय की घंटी) ..

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Yesterday I pointed out that you should not bring in the Chairman while debating the matter.

श्री आनन्द प्रकाश गौतम : महोदय, मेरा एक अनुरोध है, मैं कोई ऐसी बात उनके लिये नहीं कह रहा हूँ।

वित्त मंत्रालय में राज्य मंत्री (श्री रामेश्वर ठाकुर) : उपसभाध्यक्ष महोदय, माननीय सदस्य की सूचना के अभाव में मैं फिर कह रहा हूँ, कल भी मैंने स्पष्ट किया था कि हिन्दुस्तान में बहुत-सी संस्थाएँ, रजिस्टर्ड सोसायटीज और फाउंडेशंस हैं जिनमें बहुत-सी राष्ट्रीय स्तर की हैं, उनमें राष्ट्रपति, उपराष्ट्रपति, प्रधान मंत्री और दूसरे महान व्यक्ति,

[श्री रामेश्वर ठाकुर]

देश के सभी पार्टियों के नेतागण जुड़े हुये हैं, पहले भी थे, आज भी हैं और आगे भी रहने वाले हैं। इसमें किसी प्रकार की कोई आपत्ति नहीं है। जो सार्वजनिक संस्था है, जो सार्वजनिक न्यास हैं, जो सार्वजनिक सोसायटीज हैं, उनमें हम लोग जोकि सार्वजनिक जीवन में काम करने वाले लोग हैं, उनका संबंध शुरू से रहा है। यह तो हमें महात्मा गांधी जी की देन थी जिन्होंने रचनात्मक संस्थायें बनायी थीं। नौ सौ संस्थायें खादी कमीशन से जुड़ी हुई हैं जोकि रचनात्मक है जिनसे देश के वरिष्ठ लोग जुड़े हुये हैं। इसलिये इस बारे में आपत्ति नहीं होनी चाहिये।

श्री आनन्द प्रकाश गौतम : महोदय, इसमें दूसरे बिन्दु को ले रहे हैं मंत्री जी। मेरे बिन्दु को मंत्री जी असम्मानजनक रूप में न लें।

श्री अन तराय बेबशंकर बवे (गुजरात) : महोदय, मेरा पाइंट आफ आर्डर है। मैं आपसे वैरिफिकेशन चाहता हूँ, यदि कोई सदस्य यहाँ कोई सुझाव रखता है कि कोई संस्था इस तरह गठित की जाय कि उसमें उपराष्ट्रपति या राष्ट्रपति को चेयरमैन बना दिया जाय तो ऐसे नाम लेने की छूट नहीं है? मैं आपका मार्गदर्शन चाहता हूँ।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : नहीं, कर सकते हैं। वैसा कुछ नहीं है।

श्री आनन्द प्रकाश गौतम : महोदय, मुझे जो बात इसमें खटक रही थी, माननीय मंत्री जी ने बीच में व्यवधान किया, मैं कह रहा था कि भारत के उपराष्ट्रपति जो इस माननीय सदन के सभापति भी हैं और देश के प्रधान मंत्री भी, सोनिया गांधी जी की अध्यक्षता में सदस्य रहें, यह मेरे विचार से उचित नहीं लगता। इससे उनके पदों की मर्यादा...

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : देखिये, इसी बारे में कल मैंने बोला था कि चेयरमैन के आफिस को आपको डिबेट में नहीं लाना चाहिये। वह जो पाइंट है कि उपराष्ट्रपति या राष्ट्रपति अध्यक्ष होना चाहिये या नहीं, यह बोल सकते हैं आप, लेकिन उनको डिबेट में नहीं लाना चाहिये।

श्री आनन्द प्रकाश गौतम : सर, इसमें एक बड़ा इंपोटेंट बिन्दु है, इसी बारे में मैं कह रहा था।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) लेकिन चेयरमैन के आफिस को डिबेट में नहीं लाना चाहिये।

श्री आनन्द प्रकाश गौतम : महोदय, मैं उसी ट्रस्ट के बारे में कह रहा हूँ, चेयरमैन से इसका कुछ नहीं है। मैं यह चाहता हूँ कि जैसे पब्लिक मनी इसमें इन्वोल्व होती है तो देश के सभी लोग चाहेंगे कि उसका परोपर यूटिलाइजेशन हो, उसके लेखाजोखा की जांच ठीक प्रकार से की जा सके कि उसका उचित रूप से यूटिलाइजेशन हुआ है या नहीं हुआ है? अब जब देश के प्रधानमंत्री जी और हमारे माननीय उपराष्ट्रपति जी उसके सदस्य के रूप में रहेंगे तो निश्चित रूप से उसकी जांच प्रभावित हो सकती है। यह मेरा विचार है और मैं माननीय सदन के माध्यम से यह भी अपील करना चाहता हूँ कि दोनों महानुभाव, जो राष्ट्र के सर्वोच्च पदों पर आसीन हैं, यदि ट्रस्ट में संरक्षक के रूप में हों तो न तो उनकी गरिमा पर कोई आंच आने की संभावना है और न उनकी गरिमा बढ़ाई जा सकती है, किन्तु ट्रस्ट में सदस्य के रूप में रहने से उनके पदों की गरिमा और देश की गरिमा पर, पदों के हिसाब से, आंच आने की संभावना है।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : श्री सहाय; कृपया ब्रीफ में बोलें। समय की कमी है।

श्री बयानन्द सहाय (बिहार) : उपसभाध्यक्ष महोदय मे दस-बारह मिनट में खत्म कर दूंगा।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : हमारे एकाउंट में तो आपके लिये दस- बारह मिनट हैं ही नहीं

श्री दयानन्द सहाय : अब आप दो मिनट कहियेगा तो मैं कहूंगा कि सपोर्ट कर रहा हूँ और बैठ जाऊंगा, लेकिन अगर दो-चार सुझाव कहने हों तो थोड़ा समय चाहिये।

उपसभाध्यक्ष महोदय, इस सदन में दो दिनों से काफी चर्चा चली है। यहां बहुत ओजस्वी भाषण भी हुये। मैं समझता हूँ कि बजट प्रेजेंट करने वाले और बोलने वाले सदस्यों को चाहिये था कि देश की बीमारी क्या है और उसका उपाय क्या है, उस बारे में कुछ कहते। बजट प्रेजेंट करने वालों को भी यही लिखना चाहिये था कि इन-इन कारणों से हमारे यहां यह हालत हुई है और इसके सुधार के लिये यह-यह उपाय हैं।

उपसभाध्यक्ष महोदय, मैं मानता हूँ कि हमारे देश की परिस्थिति बिगड़ने के, आर्थिक परिस्थिति बिगड़ने के दो कारण हैं - एक तो जो हमने आर्थिक नीति अपनाई गत चालीस वर्षों में और दूसरे उसके कार्यान्वयन की मशीनरी की कमियां। हमको सिर्फ इन दो चीजों पर बात करनी चाहिये। जहां तक फिलोसफी का सवाल है, हमने अपनी आर्थिक फिलोसफी बाहर से इंपोर्ट की, सोवियत यूनियन की फिलोसफी हमने आज से चालीस साल पहले इंपोर्ट की, सेंद्रलाइज प्लानिंग और कमांड इकोनोमिक सिस्टम। लेकिन यह फिलोसफी सोवियत यूनियन में फेल हो गई। हमारे देश में तो यह बुरी तरह फेल हुई। इस फिलोसफी को वजह से एक नया वर्ग खड़ा हुआ।

श्री राम अवधेश सिंह : : उपसभाध्यक्ष महोदय, एक मिनट।

उपसभाध्यक्ष (श्री भास्कर अन्ना जी मासोदकर) : आप टाइम क्यों ले रहे

हैं ? राम अवधेश जी, आपका टाइम है।

श्री राम अवधेश सिंह : यह कह रहे हैं कि पूरे तौर पर रशियन इकोनोमी को हम लोगों ने एडोप्ट किया। ... (व्यवधान) ...

श्री दयानन्द सहाय : अब एक नया वर्ग हमारे यहां खड़ा हुआ। इस नये वर्ग में कौन हैं ? पोलिटिशियन ब्यूरोक्रेट्स, बिजनेसमैन, आर्गनाइज्ड लेबर और सोशल वर्कर। यह लोग मिलकर 15 परसेंट कंस्टीट्यूट करते हैं अपने देश की पापुलेशन का बाकी 85 परसेंट की कहीं पूछ नहीं है। इस वर्ग को यूगोस्लावियन कम्यूनिस्ट पार्टी के एक बड़े नेता एन० डी० जिलास ने 1955 में आइडेंटिफाई किया था। उसने कहा था कि इस फिलोसफी को देन में एक नया वर्ग, एक नया क्लास खड़ा हो गया और वह सारी पूंजी, सारा फायदा देश का ले लेता है। इस किताब के लिखने पर उन्हें, जो वहां वाइस-प्रेसिडेंट थे, जेल दिया गया था। इसी पीरिएड में इंग्लैंड लेबर पार्टी के एक एम० पी० रीटा हिडन ने एक किताब लिखी "दा ट्वेंटिएथ सेंचुरी सोशलिज्म", और उन्होंने कहा कि स्टेट पूंजीवाद ज्यादा क्रुभल है, ज्यादा हानिकारी है बनिस्वत प्राइवेट पूंजीवाद के।

उपसभाध्यक्ष महोदय, जय प्रकाश नारायण बराबर कहा करते थे कि इस देश की डेवलपमेंट एक्टिविटी के आरबिट में 85 परसेंट लोग नहीं आते हैं। सिर्फ 15 परसेंट लोगों के लिये सारा डेवलपमेंट का काम हुआ है और राजीव गांधी ने इसी सदन में, 1989 में जब पंचायती राज पर बोल रहे थे तो उन्होंने कहा था कि इस देश के डेवलपमेंट का बजट 85 परसेंट दिल्ली से डिस्ट्रिक्ट्स तक रह जाता है। और गांव में सिर्फ 15 परसेंट पहुंचता है और उन्होंने कहा था कि पावर डीलर और पावर ब्रोकर को हम तोड़ेंगे। नतीजा यह हुआ कि 15 परसेंट वेस्टिड इंटरेस्ट वाले लोग राजीव गांधी को हरा दिये लेकिन

[श्री दयानन्द सहाय]

उन्होंने अपना कब्जा नहीं छोड़ा। इस लिये यह जो बजट बना है, नै वित्त मंत्री और प्रधान मंत्री जी को कहेगा कि आप कदम तो बढ़ाये हैं, जरा मजबूती से बढ़ाइये। कहीं ऐसा न हो कि आपको वो कदम पीछे मुड़ना पड़े। लेकिन आप यह जानिये कि यह जो 85 प्रतिशत मुक्त जनता थी, जिसकी कहीं छूट नहीं थी, आज वे कह रहे हैं कि मुझे रोजी, रोटी, कपड़ा चाहिये, चाहे वह अंग्रेजी में दीजिये, चाहे हिन्दी में दीजिये, स्त्रीलिंग में दीजिये, पुल्लिंग में दीजिये, चाहे समाजवादी व्यवस्था से दीजिये चाहे पूंजीवादी व्यवस्था से दीजिये, वह दीजिये वरना देश टूटेगा। आज पंजाब टूट रहा है, कल तमिलनाडु टूटेगा, आसाम टूटेगा। उसकी डिमांड पूरी होनी चाहिये। इस परिस्थिति को देखते हुये सरकार ने यह समझा कि यह कमांड इकनामिक सिस्टम फेल हो गया है और इसके बदले में नया डाक्टर, नयी दवा, नई फिलोसफी खोजनी शुरू की है और उसी में वे मार्किट इकनामी की तरफ बढ़ रहे हैं। गांधी जी ने 1948 में कहा था कि परमिट और कोटा की सरकार खत्म करो। एसेंशियल कमोडीटीज के, मूवमेंट पर रोक बन्द करो। जब तक किदवई साहब रहे, तब तक तो फूड वॉररह पर कंट्रोल हटा था लेकिन यह 1952 के बाद से कमांड इकनामिक सिस्टम आया और दिल्ली के अन्दर एयर कंडीशन में बैठकर के जो गेहूं और जौ में फर्क नहीं जानते हैं, वे खेती की प्लानिंग करने लगे। उपसभाध्यक्ष महोदय, जब सोवियत यूनियन में समाजवादी शब्द और कम्युनिस्ट शब्द हटाने पर वहां के गोर्बाचोव को तीस प्राइस और उनको बड़े-बड़े पुरस्कार देने की बात की जा रही है तो अपने देश में जब मनमोहन सिंह और हमारे प्रधान मंत्री थोड़ी सी बात किये कि कोटा परमिट की सरकार खत्म की जाय तो कहा जाता है कि 40 साल की परिपाटी आप हटा नहीं सकते हैं। यह समाजवादी खाल ओढ़े हुये भेड़िये हैं। यह 15 परसेंट लोग, निजी म्नाय वाले हैं, वे

वेस्टेड इंटरेस्ट वाले हैं और वे चाहते हैं कि कोई सुधार न हो, वे चाहते हैं कि वही कोटा-परमिट की सरकार बने।

उपसभाध्यक्ष महोदय, इस समाजवादी व्यवस्था में कमांड इकनामिक सिस्टम ने 40 बरसों में जो यहां लूट मचाई है, उस लूट में एक-एक, दो-दो बरस में कई व्यक्ति सौ-सौ करोड़ रुपया बाहर रख लिये। यह उसी समाजवादी व्यवस्था की देन है। आज चंगेज खान और नादिरशाह की आत्मा कहीं होगी तो वह भी छटपटा रही होगी कि भारत वर्ष की समाजवादी अर्थव्यवस्था में किसी बैंक का चेयरमैन हो जाते, किसी पब्लिक अंडरटेकिंग का चेयरमैन हो जाते, कहीं इंपोर्ट-एक्सपोर्ट हाऊस में बड़े बाबू बन जाते तो उन्हें सोमनाथ का मंदिर नहीं तोड़ना पड़ता, कोई दिल्ली में कलेश्राम नहीं करना पड़ता। कलम की नोक से जो लूट होती है, वह तलवार को धार से नहीं होती।

मैं मानता हूं कि जवाहर लाल जो की बनाई हुई इंडस्ट्रियल पालिसी डिस्टार्ट हुई। जब हर लाल नेहरू की इंडस्ट्रियल पालिसी यह थी कि 8-10 आइटम्स उन्होंने कही थी कि पब्लिक अंडरटेकिंग में जायेंगी और बाकी प्राइवेट अंडरटेकिंग में जायेंगी। ऐसी इंडस्ट्री जहां कैपिटल कम हो, वहां सरकार आये, लेकिन आज दो-चार पोस्ट ग्रीएट करने के लिये, सी0एम0डी0 बनने के लिये—चाहे रोटी बनानी हो, तेल बनाना हो, होटल खोलना हो तो भी सरकारी अफसर प्रोग्राम बना देंगे कि यह उद्योग भी सरकारी क्षेत्र में चलेगा और सब में घाटा है।

जो यह परिस्थिति हुई, उसके लिये यहां बहुत सारे आंकड़े दिये गये हैं। दो-चार आंकड़े मैंने किताब से पढ़े, वह मैं देना चाहता हूं। दो-चार आंकड़े मैंने एक किताब से पढ़े हैं, वह मैं देना उचित समझता हूं। दुनिया की आबादी का 16 परसेंट लोग हमारे देश में रहते हैं। दुनिया की उपजाऊ जमीन का 14 परसेंट हमारे देश में

है । भगवान जब नेचुरली रिसोर्सिज का बंटवारा कर रहे थे तो हमको फेवर्ड नेशंस का ट्रीटमेंट दिया, लेकिन हमारे देश की आबादी का 40 परसेंट लोग आज गरीबी की रेखा के नीचे हैं 75 परसेंट लोगों के पास सोने के लिये अपना रूम नहीं, कमरा नहीं है, पखाने की बात छोड़िये । पीने के लिये फिल्टर वाटर 80 परसेंट लोगों को नहीं है । जब इस पर हजारों करोड़ रुपया खर्च होता है, यह दशा इसलिये हुई कि दुनिया के जी०एन०पी० में हमारे देश का योगदान 1.4 परसेंट है जबकि आज से 6-7 वर्ष पहले यह 2.5 था । दुनिया के ट्रेड में आज हम 0.6 परसेंट हमारा हिस्सा है, जबकि 1970 और 1975 में यह दो परसेंट के करीब था । यह क्यों हुआ ? अपने देश में एम्प्लोयमेंट नहीं बढ़ा, मजदूरी बढ़ी और कर्ज पर कर्ज बढ़ता गया । एक लाख करोड़ रुपया तो चढ़ गया है, अवमूल्यन के बाद 25 परसेंट और बढ़ा । 1988-89 में 141 बिलियन रुपया सूद देना पड़ता था जो अवमूल्यन के बाद अब 200 बिलियन रुपया तो हो गया होगा । इसके अलावा हमको कमिटमेंट चार्ज देना पड़ता है । एक ने बताया कि 12 बिलियन डालर सैक्शंड लोन हम यूज नहीं कर सके उस पर 30 मिलियन हम कमिटमेंट चार्ज देते हैं । दूसरी बात जो चल रही है इस सदन में कि फारेन इन्वेस्टमेंट होने से यह देश आर्थिक रूप से गुलाम हो जायेगा । तो इस मामले में उपसभाध्यक्ष महोदय, मैं एक फीगर आपको ब राता हूँ कि 1981 और 1987 के बीच में भारतवर्ष में 590 मिलियन डालर बाहरी पूंजी आय जबकि इंडोनेशिया में उसी पीरियड में 9.5 बिलियन आयी, सिंगापुर में 4.1 बिलियन आयी, ताइवान में 4.1 बिलियन आयी, थाईलैंड में 3.8 आयी और चायना में 9 बिलियन आयी और 25 बिलियन का कमिटमेंट हुआ उसी पीरियड में । लेकिन कोई देश इसमें गुलाम नहीं हुआ । आर्थिक रूप से कोई गुलाम नहीं हुआ, किसी का कल्चर नहीं मिटा, लेकिन भारतवर्ष

में बाहरी पूंजी आधा बिलियन डालर आयी, कुछ अब आयेगी तो कहते हैं कि साहब यहां तो गुलामी आ जायेगी । भारतवर्ष में सिर्फ आधा बिलियन डालर इस पीरियड में आया है .. (व्यवधान)

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): You conclude.

SHRI DAYANAND SAHAY: I will take 5 minutes more. Then, you can push me out.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Nobody will push you out.

श्री दयानन्द सहाय : मैं आपको बतलाना चाहता हूँ कि यही आर्थिक नीति है आज अपने देश में, उसके चलते, दो लाख इंडस्ट्रियल यूनिट सिक हैं । इसी पालिसी के तहत 6 हजार करोड़ रुपया उसमें फाइनेशियल इंस्टीट्यूशन का लग गया । इन आंकड़ों की आड़ में देखना है कि वित्त मंत्री जी ने ठीक किया या नहीं ? मैं समझता हूँ कि वित्त मंत्री जी जी ने फारेन इन्वेस्टमेंट को बढ़ाने के लिये इंडस्ट्रियल पालिसी में चेंज करके बहुत बड़ा क्रांतिकारी कदम उठाया है लेकिन इंडस्ट्रियल लाइसेंस हटाना ही काफी नहीं है । यह पहला कदम था । इंडस्ट्रियल लाइसेंस की अनिवार्यता तो अली बाबा का मंत्री था लेकिन इसके बाद जो घटनाएँ होती हैं वे बहुत दर्दनाक हैं । आपको एक बार इंडस्ट्रियल लाइसेंस मिल गया, किसी मैरिट पर नहीं बल्कि खुशामद पर, घूस देकर मिल गया । उस के बाद पूंजी आपको मिलेगी, सरकार से । आपको बिजली और जमीन सरकार देगी और अगर आपकी इंडस्ट्री फेल हो जाती है तो आपको बीमार मान लेगी सरकार । इससे इंडस्ट्रियल ग्रोथ रुक जाती है । ये जितने भी हेल्थ सेंटर यानी पुनर्निर्माण बैंक हमने खोले हैं मैं कहता हूँ कि ये पूंजीपतियों के लिये हेल्थ सेंटर है

[श्री दयानन्द सहाय]

इससे वहां गणपति तो धनपति हो गये और इंडस्ट्री सिक हो गई। महोदय, एक भी इंडस्ट्रियल यूनिट इस देश में सिक नहीं है, सब हैल्दी हैं लेकिन ये लोग अपनी इंडस्ट्री सिक दिखाकर डिफाल्टर बन जाते हैं और बीमारी का फायदा लेते हैं।

महोदय, किसी भी देश में, किसी भी समाज में इंडस्ट्रीज तभी बढ़ेंगी, जब इंडस्ट्री चलाने वाले कुछ अपना रिस्क लें। लेकिन इस देश की व्यवस्था ऐसी है कि 2 परसेंट 4 परसेंट 5 से 7 परसेंट शेयर रखने वाले इंडस्ट्रियलिस्ट ही बड़ी-बड़ी इंडस्ट्रीज को कंट्रोल कर रहे हैं। इससे बड़ा आर्थिक क्राइम कुछ और नहीं हो सकता है। इससे बड़ी छोछाछड़ी देश की जनता के साथ नहीं हो सकती है। आज 3 परसेंट शेयर रखने वाला आदमी 100 परसेंट कंट्रोल करता है। इस व्यवस्था को बदलना होगा।

महोदय इस देश में जितने भी बड़े उद्योग हैं उनमें कोई भी प्राइवेट नहीं है। कुछ मैनेज होते हैं प्राइवेट हाऊसेज से और कुछ मैनेज होते हैं बड़े-बड़े ब्यूरोक्रेट्स से। इन सभी उद्योगों में चूंकि सरकार का पैसा लगा है इसलिये इस व्यवस्था में सुधार लाना होगा। जब तक आप डिफाल्टर कैपिटलिस्ट को नहीं पकड़ेंगे, उनका दीवाला नहीं निकवायेंगे तब तक जैनुइन इंडस्ट्रियलिस्ट उद्योग लगाने नहीं आयेगा। महोदय, दूसरी बात यह है कि ब्यूरोक्रेट्स व्यवस्था में भी सुधार करना बहुत जरूरी है। हमने ब्यूरोक्रेसी को अंग्रेजों से इनहेरिट किया था। उन्होंने यह स्कीम बनाई थी कि आप ल. एंड अ.र्डर की स्थिति को नियंत्रित कीजिये। अ.ज. कामशियल ऐक्टिविटीज बढ़ गई, फाइनेंशियल ऐक्टिविटीज बढ़ गई लेकिन ब्यूरोक्रेट्स का कैंरेक्टर वही है। वह हर काम यह समझकर करता है कि वह सरकारी काम कर रहा है। मैं आपको एक छोटा सा उदाहरण देना चाहता हूँ। आप खुद देखिये कि वह कितनी दर्दनाक घटनाएँ हैं। बिहार में 1976 में एक पुलिस

अफसर रजौली थाने के अन्तर्गत एक गांव में एक पासी के घर में घुसकर उसका लड़की से छेड़खानी कर रहा था। पासी से बरदाश्त नहीं हुआ और उसने दरोगा जी को हंसिये से मार डाला। दूसरे दिन पुलिस ने उसे गांव को मटियामैंट कर दिया यह समझकर कि वह पासी सरकारी काम में बाधा डाल रहा था।

मैं आपको आप बीती बताना चाहता हूँ। मैं आज से 15 साल पहले बम्बई जा रहा था। मैं थंडे कल्लास में जा रहा था, उन दिनों रेल में थर्डक्लास हुआ करता था। मैंने साथ एक और लड़का यात्रा कर रहा था जिसके पास टिकट था, स्कूल का सर्टिफिकेट था और देखने में 10-12 बरस से ज्यादा का नहीं लगता था। टी0टी0 साब उससे कह रहे थे कि तुम्हारी उम्र ज्यादा है। उसने कहा कि यह मैं। सर्टिफिकेट है। मैंने उस टी0टी0 से कहा कि आप इस बच्चे को तंग क्यों कर रहे हैं? तो उसने पूछा कि आप कौन हैं? मैंने कहा कि मैं तो को-पैसेंजर हूँ। तब उसने कहा कि आप सरकारी ड्यूटी में बाधा पहुंचा रहे हैं। आज सरकारी ड्यूटी का मतलब है सरकारी अधिकारी का व्यक्तिगत काम। अगर आप इस रवैये को नहीं बदलेंगे तो देश का कल्याण होने वाला नहीं है।

महोदय, यह सरकारी अफन 25 बरस की उम्र में नौकरी पाता है और उसको वह लाटरी समझता है, तनग्वाह उसकी लाटरी में मिली हुई है इसलिये काम करने लिये उसको घुस चाहिये। चाहे क्लर्क हो, चाहे चीफ सेक्रेटरी हो, जब तक उनकी खुशामद नहीं होती है, वे काम नहीं करते हैं। यह एटीट्यूड बदलना होगा। यह एटीट्यूड तभी बदलेगा जब उनको कांट्रेक्ट पर रखा जायेगा। नौकरी में जा भी कर्मचारी आये उसको आप 5 बरस के कांट्रेक्ट पर रखिये—“टु बि रिपीटेड अगेन”। अगर यह नहीं होगा तो उन पर आप कोई अंकुश नहीं लगा सकते हैं।

महोदय, दूसरी बात यह है कि रिटायरमेंट के बाद जितने भी बड़े अफसर हैं, उनमें से 50 परसेंट से ज्यादा लोग एक्स्टेंशन पा जाते हैं। यह अनर्थ है, समाज-द्रोह है लेकिन आज यह एक कामन बात हो गई है। सेवानिवृत्त लोगों के लिये नई पोस्टें क्रियेट कर दी जाती हैं और यंग आदमियों के लिये नौकरी नहीं है। इसको रोकना बहुत जरूरी है।

THE VICE-CHAIRMAN (SHRI BASHKAR ANNAJI MASODKAR): Mr. Sahay, your five minutes are over.

SHRI DAYANAND SAHAY: I am concluding.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Thrice, your five minutes are over.

SHRI DAYANAND SAHAY: Sir, I would make one more suggestion. There should be a major change in the labour policy of India.

महोदय, अगर हम लेबर लॉ को नहीं बदलेंगे तो इण्डस्ट्री नहीं चलेगी। मजदूर और उनकी यूनियनें कहती हैं—चाहे जो मजबूरी हो, हमारी मांगें पूरी हों। यह बात नहीं चलेगी। आज कई पब्लिक अंडरटेकिंगज ऐसी हैं जो पांच बरस से बंद हैं लेकिन उसके मजदूरों को पूरी मजदूरी दी जाती है। महोदय, जिस प्रकार आई०ए०एस० अफसर के लिए प्रमोशन टाइम बाउंड है वैसे ही अब मजदूर भी कह रहे हैं कि हमें प्रमोट करो, एक बार नौकरी मिल गई तो आप हमें हटा नहीं सकते हो। जब तक हम इस एटीट्यूड को नहीं बदलेंगे तब तक हम इम्प्लॉयमेंट नहीं बढ़ा सकते हैं।

महोदय, आपको यह बात सुनकर ताज्जुब होगा कि अंग्रेजों के समय में एक हजार किलोमीटर रेल लाइन हर साल बनी थी लगातार 90 वर्षों तक और आज जब कि इस काम के लिए पूरी मशीनरी उपलब्ध है, पत्थर और

मिट्टी ढोने के लिए 10—10 करोड़ की मशीनें हमारे पास हैं, ऐसी हालत में हम हर साल 200 किलोमीटर से अधिक लाइन नहीं बना रहे हैं। आदमी को आदमी से डर लगता है। पब्लिक अंडरटेकिंग हो या प्राइवेट सेक्टर हो, सब कहते हैं कि हाइ टैक मशीन लगाओ, हाइ टैक मशीन खोदने के लिए क्यों लगाई जाती है। हाइ टैक लाइन लेकिन नहर खोदने के लिए उसे मत लाइए। एक हाइ टैक मशीन 6 हजार मजदूरों को बेकार कर देती है। तो ऐसी परिस्थिति क्यों आई? ऐसी परिस्थिति क्यों आई क्योंकि लेबर लॉज डिफेक्टिव हैं। 15 दिन काम करने पर ऊजदूरों को कंपेंसेशन चाहिए। आप कंपेंसेशन का रेट बढ़ा दीजिए। एक साल काम करने वाले को 6 महीने का कम्पनसेशन दीजिए। कोई मजदूर को हटाएगा नहीं, कोई मशीन नहीं लगाएगा। अगर आप चाहते हैं कि यहां उत्पादन बढ़े तो आप रोबोट मशीन का बनना और उसको इंपोर्ट करने पर रोक लगाइए। (समय की घंटी)

इन शब्दों के साथ मैं इस बजट को सपोर्ट करता हूँ और इसके प्रपोजल्स को सपोर्ट करता हूँ। लेकिन इनको मैं आगाह करता हूँ कि अगर आपकी इंडस्ट्री नहीं बनेगी तो यहां एंप्लायमेंट नहीं बढ़ेगा और इंडस्ट्री तब बढ़ेगी जब वहां पर आप डेमांडेसी लाइएगा। कल इंडस्ट्री 2 परसेंट या 4 परसेंट पर कंट्रोल होती जाएगी तो कभी नहीं बढ़ेगी? आप यह भी क्रांतिकारी कदम लाइए। ... (व्यवधान) एंप्लायमेंट बढ़ाने के लिए मैंने सुझाव दिया है कि जून्यून इंडस्ट्रीज को बढ़ाए। गांद में पली हुई इंडस्ट्रीज इस देश का भला नहीं कर सकती। लोग आज कहते हैं बाहरी चीजें लाइए। यहां की 15 परसेंट पापुलेशन है जो कहती है विदेशी चीजें चाहिए, विदेशी दवा चाहिए। बाल बच्चों को विदेशी में पढ़ना चाहिए। एवरेज आदमी कहते हैं कि विदेशी माल मत लाए। वेंजिटबल आयल हमारे लोग खरीदते हैं तो उसमें टैलो बेचा गया एस०टी०एस० द्वारा। चाहे हिन्दु हो या मुसलमान हो, गाय

[श्री दयानन्द सहाय]

और सुअर का टँलो उसको खिलाया गया । क्या कोई अमरीकन फर्म या ब्रिटिश फर्म, या जापानी फर्म ऐसा कर सकती है ? लेकिन हमारे देश में ऐसा होता है । अगर गरीब जनता कहती है कि कुछ हमें भी खाने के लिए दो तो क्या गलत कहती है ? अगर आप उसको रोकना चाहते हैं तो उसको सुधारिए ।

इसलिए मैं आपका तर्ह दिल से स्वागत करता हूँ और कहना चाहता हूँ कि जो कदम उठाए हैं उनसे पीछे न हटिए, आगे बढ़िए । धन्यवाद ।

*PROF. SOURENDRA BHATTACHARJEE (West Bengal): Mr. Vice-Chairman, Sir, I am happy that you have called me late as that will give an opportunity to the speaker before the Finance Minister. I would like to submit, Sir, that the two Houses of Parliament have already sanctioned money upto the month of September. The Hon. Finance Minister has made certain debatable but also have raised certain basic issues before us. Those basic issues requires nation-wide debate in a comprehensive manner as they touch ideological questions of our economic policy.

The Finance Minister has dedicated his Budget to the Late Rajiv Gandhi. His love and respect for Rajiv Gandhiji is evident from the fact that he has mentioned his name many times in his Budget speech. This Budget has been opposed not only by the Members of the Opposition but also by many Members of the Ruling Party. Therefore, I feel that the Finance Minister has not set a good precedent by dedicating the Budget to Late Shri Rajiv Gandhi.

When Shri P. V. Narasimha Rao became the President of the Congress Party after the tragic death of Shri Rajiv Gandhi, he said in his first Press interview that the Congress Party stands on the principles as laid down by Pandit Jawahar Lal Nehru. He further said, "There is no alternative to Nehru line outside the pale of fascism."

*English translation of the original speech delivered in Bengali.

But it is the cruel joke of destiny that Shri P. V. Narasimha Rao has now deviated from Nehru's path. My Party and many other political parties do not support everything of Nehruvian Policy but the fact remains that many proposals in the Budget make it clear that Shri Narasimha Rao presided over the repudiation of Nehru line, because this Budget was approved by the Council of Ministers which was presided over by him.

The Finance Minister has devalued our currency. Since "devaluation" is dirty word, he has used the word "adjustment" in its place in his Budget speech. The Finance Minister says that it is an adjustment in value of our currency against certain major international currencies. But we know that the present Finance Minister was the economic adviser of the former Prime Minister Shri Chandra Sekhar. Shri Chandra Sekhar mortgaged certain amount of gold with the foreign Banks. Even the present Finance Minister mortgaged about 37 1/2 tonnes of gold with the foreign Banks in the first phase. But both Shri Chandra Sekhar and Dr. Manmohan Singh have used the word "pledge" instead of "sale" or "mortgage".

Now-a-days gold standard is not there in our country. Yet there is no doubt about it that gold reserve guarantees strength of our currency. Now with the departure of 62½ tonne of gold in different phases, the devaluation of rupee had to be made twice. As a result of this devaluation, on the other, the value of our import trade has gone up. Again, with the devaluation of rupee, dollar, pound, yen and franc have now become stronger currencies. The Finance Minister has now explained fully the reasons of devaluation. He has also not explained the character of economic crisis that we are facing today. He has of course, referred to the crisis in balance of payment position. Now we shall have to consider as to how we can improve our balance of payment position by increasing our exports and reducing our imports.

In this Budget we have allowed the Multi-national Companies to hold 51 per cent equity shares instead of 40 per cent in our indigenous industries. Again they are allowed cent percent equity in indus-

tries under the obligation to export the product and the Multinational Companies may be allowed to hold even 100 per cent equity shares. Where will this open invitation to foreign capital lead our country to? Should we not think that the Multinational Companies will ultimately control our economy in the name of developing our economy? Should we not think that the Multinational Companies will gradually have a say in our political affairs, too?

Measures like devaluation of rupee, withdrawal of subsidy from certain commodities and formulation of certain schemes under the present Budget clearly indicate that our government has accepted the conditionalities of I.M.M. and World Bank to get loans from these two agencies and are now trying to radically change our economic system as per those conditions. The representatives of the government of India had a conference with the representatives of the I.M.F. One cartoon in a newspaper daily tells us, "There is arms-twisting but we are twisting our own arms." So, we have weakened our hands ultimately. Our Finance Minister had links with the I.M.F. He is well aware of their methods of functioning.

The Finance Minister proposes to disinvest in some Public Sector Undertakings. It will lead to the retrenchment of workers, though the Finance Minister has used rhetorics in his budget speech to safeguard the interests of workers. About one and half lakh factories are closed and no provision has been made in the Budget to safeguard the interests of crores of workers belonging to such affected factories.

The Finance Minister's Budget speech may be sugar-coated but it has brought out many ugly things before us. Under the camouflage of a pleasant speech, the Finance Minister has given us a suicidal policy. We shall have to take country out of this suicidal path. Though we belong to the opposition parties, yet we do not want that the government should be confronted with a serious political crisis at the present moment. It depends upon how the government will solve their economic problems in course of time. But the government should not

tax our patience too long. The opposition parties will not allow the government to pursue its anti-people's policies for a long time. The Finance Minister must say in his reply whether the government is prepared to come to some understanding with the opposition parties on certain basic economic issues. There is no use referring to the present happenings in the Soviet Union or the Eastern Europe. We have not passed through their experiences. Whatever they say now on economic matters, should not be considered as gospel truth. Therefore, the government will have to come to some understanding with the opposition parties on certain basic economic issues. With these words, I conclude. Thank you.

3.00 P.M.

कुमारी आलिया (उत्तर प्रदेश) : उप-सभाध्यक्ष जी, आपने मुझे वर्ष 1991-92 के बजट पर चर्चा में भाग लेने का मौका दिया, इसके लिए मैं आपका शुक्रिया अदा करती हूँ। इस बजट के माध्यम से सबसे पहले मैं प्रधानमंत्री श्री नरसिंह राव जी, माननीय वित्तमंत्री जी का इसलिए शुक्रिया अदा करना चाहती हूँ कि हमारे अमर शहीद नेता स्वर्गीय श्री राजीव गांधी फ्रैंडरेशन ट्रस्ट जो बनाया गया है उसके लिये एक सौ करोड़ रुपये दिया है। उस ट्रस्ट की अध्यक्ष श्रीमती सोनिया गांधी मनोनीत हुई हैं। इसके लिए आपने जो बजट में प्रावधान किया है, मैं आपका बहुत बहुत शुक्रिया अदा करती हूँ। (व्यवधान) माफ कीजिये, सलारिया जी, मेरी बात सुन लीजिये, जब माननीय सदस्य बोलते हैं तो कभी टीका-टिप्पणी नहीं करती। मैं आपका ध्यान बजट की तरफ आकर्षित करना चाहती हूँ। कि जो एक सौ करोड़ रुपये इस फ्रैंडरेशन ट्रस्ट के लिए माननीय वित्त मंत्री जी ने दिया है इसमें हमारे हिन्दुस्तान की गरीब जनता को खस कर के महिलाओं, मांडस और टेक्नोलोजी और तमाम ऐसी योजनाओं और कार्यक्रमों को इससे फायदा पहुंचेगा। मैं इस बजट का स्वागत करती हूँ और माननीय वित्त मंत्री जी को बधाई देती हूँ। हमारे अमर शहीद नेता श्री राजीव गांधी इस देश को एकता और अखण्डता के लिए शहीद हो गए। यह एक सौ करोड़ रुपये का

[कुमारी आलिया]

प्रावधान जो हमारे वित्त मंत्री जी ने इस ट्रस्ट के लिए किया है तो कोई बहुत बड़ी ग्रहमाण नहीं किया है। यह ट्रस्ट इस देश की गरीब जनता के लिए काम करेगा। यह ट्रस्ट कोई राजीव गांधी के परिवार के लिए नहीं खोला जा रहा है। हमारे माननीय विपक्षी सदस्य तमाम टीका-टिप्पणी करते जा रहे हैं। मुझे बड़ा अफसोस है कि जो नेता इस देश के लिए गहरीद हो गया उस नेता के नाम पर नमाम टीका-टिप्पणी की जा रही है। मुझे इस बात का दुख है। मैं ज्यादा कुछ नहीं कहूंगी क्योंकि अभी हमारे तमाम माननीय सदस्यों ने आपका ध्यान आकर्षित किया है। उप-सभाध्यक्ष महोदय, मैं यह जरूर कहना चाहूंगी कि यह जो बजट पेश किया गया है, इस में रसोई गैस की कीमत बहुत ज्यादा हो गई है। 20 परसेंट कीमत जो बढ़ाई गई है मेरा यह सुझाव है कि इसको कम कर देना चाहिए। इससे गरीब जनता को ख़ास कर के महिलाओं को मध्यम वर्ग के ऊपर काफी भार पड़ेगा। इसलिए मेरी इतज़ा है कि रसोई गैस की कीमत को कम कर देना चाहिये। दूसरी बात, मैं यह कहना चाहती हूँ कि आपने जो पेट्रोल की कीमत बढ़ाई है इससे भी गरीब जनता पर दोष पड़ेगा। मेरा यह सुझाव है कि इसके लिये आपको कुछ कीमत कम करनी चाहिये और जल्दी कोई न कोई कदम उठाना चाहिये।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोवकर): और कोई सुझाव हो तो भेज दीजिए।

कुमारी आलिया : हम तो बहुत कम टाइम आपसे लेते हैं। बहुत ही कम बोलने वाले हैं।

दूसी बात मैं सरकार से यह निवेदित करना चाहूंगी कि सरकार को कम आय वाले, मध्यम आय वर्ग के लोगों को राहत देने का प्रयास करना चाहिए। इसके लिए आयकर सीमा की 24 हजार रुपये में बढ़ाकर 40 हजार रुपये कर देना चाहिए। इससे मध्यम वर्ग और गरीब वर्ग के लोगों को ज्यादा फायदा पहुंचेगा।

तीसरी बात वाइस चैयरमैन सर मैं आपके ध्यान में यह लाना चाहती हूँ कि स्वर्गीय राजीव गांधी जी ने अपने मनीफेस्टो में जो भी जनता से वादे किये थे उन वादों को इस बजट के माध्यम से पूरा किया जाना चाहिए क्योंकि जो भी उन्होंने घोषणा-पत्र में कहा था वह जनता के फायदे के लिए कहा था और कीमतों को कम किया जाना चाहिए जिसके लिए जनता परेशान है।

आपने रुपये का मूल्य तेजी से घटा दिया है। आज ऐसा बजट आया है जिससे मुद्रा-स्फीति और महंगाई बढ़ रही है। इसको देखते हुए यह बजट मुद्रास्फीति और महंगाई को कम करने वाला .. (व्यवधान) नहीं लगता। पेट्रोल के दाम बढ़ाये गये हैं। 125 रुपये पर 10 लिटर मिलता था अब 155-165 रुपये पर मिलने लगा है। इस पर भी आपका ध्यान आकर्षित करना चाहती हूँ .. (समय की घंटी)

एक बात और कहना चाहती हूँ जो सूखे के संबंध में है। उत्तर प्रदेश से मेरा ताल्लुक है। वहां पर भयंकर सूखा फैला हुआ है। जनता में लाहिताहि मची हुई है। जानवर भी चारे के अभाव में परेशान हैं। अतः वहां राहत कार्य शुरू कर देना चाहिए अन्यथा इस भुखमरी में जनता बहुत परेशान हो जाएगी ख़ासकर उत्तर प्रदेश, बिहार और जो जो भी स्टेट्स सूखे से पीड़ित हैं उनकी ओर मैं अपना ध्यान आकर्षित कराना चाहती हूँ। समय कम है, आपने मुझे कम टाइम दिया है फिर भी मैं आपको शुक्रिया अदा करना चाहती हूँ।

[कुमारी आलिया (अनुवादित) :

اپ سبها ادھیکش جی آپ نے مجھے
ورس ۹۱-۹۲ کے بجٹ پر جو
چرحہ میں بہاک لیتے کا موقع دیا۔
اسکے لئے میں آپ کا شکریہ ادا کرتی
ہوں۔ اس بجٹ کے ساتھ ہم
سب سے پہلے میں پورہان منتری
شری نورمہا راؤ جی - سانیئے وس

ملندری جی کا اسلئے شکریہ ادا کرنا چاہتی ہوں کہ ہمارے امر شہید نیتا سورگیکہ شری راجیو گاندھی فاؤنڈیشن ٹرسٹ بنایا گیا ہے اسکے لئے ایک سو کروڑ روپیہ دیا ہے۔ اس ٹرسٹ کی ادھیکش شریمتی سونیا گاندھی مڈونٹ ہوئی ہیں۔ اسکے لئے جو بھت میں پرواڈھان کیا ہے۔ میں آپ کا بہت بہت شکریہ ادا کرتی ہوں۔ (مداخلت) معاف کیجئے سلائیہ جی میری بات سن لیجئے۔ جب مانیٹے سدسٹے بولتے ہیں تو کہہ دی تیکا تپلی نہیں کرتی۔ میں آپ کا دھیان بھت کی طرف آکشت کرنا چاہتی ہوں۔ میں یہ کہنا چاہتی ہوں کہ جو ایک سو کروڑ روپیہ اس فاؤنڈیشن ٹرسٹ کیلئے مانیٹے وت ملندری جی نے دیا ہے اس سے ہمارے ہندوستان کی غریب جلتا کو خاص کر مہیلاؤں کو۔ سائنس اور ٹیکنالوجی اور تمام ایسی یوجناؤں اور کارپٹے کمرن کو اس سے فائدہ پہونچے گا۔ میں اس بھت کا سواکت کرتی ہوں۔ اور مانیٹے وت ملندری جی کو بدھائی دیتی ہوں۔ ہمارے امر شہید نیتا شری راجیو گاندھی اس دیہی کی ایکتا اور ماکھتتا کیلئے شہید ہو گئے۔ یہ ایک سو کروڑ روپیے کا پرواڈھان ہمارے وت ملندری جی ے اس ٹرسٹ کیلئے کیا ہے۔ تو کوئی پروا احسان نہیں کیا ہے۔ یہ ٹرسٹ

اس دیہی کی غریب جلتا کیلئے کام کرے گا۔ یہ ٹرسٹ کوئی راجیو گاندھی کے پرووار کیلئے نہیں ڈھولا جا رہا ہے۔ ہمارے مانیٹے ویپکشی سدسٹے تمام تیکا تپلی کرتے جا رہے ہیں۔ مجھے برا افسوس ہے کہ جو نیتا اس دیہی کیلئے شہید ہو گیا اس نیتا کے نام پر تمام تیکا تپلی کی جا رہی ہے۔ مجھے اس بات کا دکھ ہے۔ میں زیادہ کچھ نہیں کہونگی کیونکہ ابھی ہمارے تمام مانیٹے سدسیوں نے آپکا دھیان آکشت کیا گیا ہے۔ آپ سبھا ادھیکش مہودے۔ میں یہ ضرور کہنا چاہونگی کہ یہ جو بھت پیہی کیا گیا ہے اس میں رسوا کیس کی قیمت بہت زیادہ ہو گئی ہے۔ ۲۰ پرسینٹ قیمت بڑھائی گئی ہے۔ میرا یہ سبھاؤ ہے کہ اسکو کم کر دینا چاہئے۔ اس سے غریب جلتا کو خاص کر مہیلاؤں کو۔ مدھیہ ورک کے اوپر کافی بھار پڑے گا۔ اسلئے میری التجا ہے کہ رسوا کیس کی قیمت کو کم کر دینا چاہئے۔ دوسری بات میں یہ کہنا چاہتی ہوں کہ آپ نے جو پیٹرنل کی قیمت بڑھائی ہے اس سے یہی جلتا پر بوجہ بڑے گا۔ میرا یہ سبھاؤ ہے کہ اسکے لئے آپ کو کچھ قیمت کم کرنی چاہئے۔ اور جلدی کوئی نہ کوئی قدم اٹھانا چاہئے۔

اب سبھا اڈھیکش (شری
بہاسکر انا جی مسودکر) : اور کوئی
سجھاؤ ہو تو بھیج دیجئے ۔

کماری عالیہ: ہم تو بہت کم ٹائم
آپ سے لیتے ہیں ۔ دوسری بات میں
سرکار سے یہ نویدن کرنا چاہونگی ۔
کہ سرکار کم آئے والے مدھیم آئے روگ
کے لوگوں کو راحت دینے کا پریاس
کرنی چاہئے ۔ اسکے لئے آئے کر سبھا
۲۴ ہزار روپئے سے ہوتا کر ۴۰ ہزار
روپئے کر دینا چاہئے ۔ اس سے
مدھیم روگ اور فریب روگ کے
لوگوں کو زیادہ فائدہ پہونچے گا ۔

تیسری بات وائس چیرمین سر
میں آپ کے دھان میں یہ لافا
چاہتی ہوں کہ سورگیہ راجپور گاندھی
جی نے اپنے میٹنی فیسٹو میں جو
جو بھی جلتا سے وعدے کئے تھے ان
وعدوں کو اس بھجت کے مدھیم سے
پورا کیا جانا چاہئے ۔ کیونکہ جو
بھی انہوں نے کھوشنا پتر میں کہا
تھا وہ جلتا کے فالدے کیلئے کہا تھا۔
اور قیمتوں کو کم کیا جانا چاہئے ۔
جس کے لئے جلتا پریشان ہے ۔

آپ نے روپئے کا مولیہ بندی سے
کہتا دیا ہے ۔ آج ایسا بھجت آیا
ہے کہ جس سے مدرا اسٹیٹی اور
مہنائی بڑھ رہی ہے ۔ اسکو دیکھتے
ہوئے مدرا اسٹیٹی اور مہنائی کو
کم کرنے والا (مداخلت)

نہیں لکتا ۔ پٹرول کے دام بڑھ گئے
ہیں ۔ ۱۲۵ روپئے پر دس لیٹر ملتا
تھا اب ۱۵۵ اور ۱۶۵ روپئے پر ملنے
لگا ہے ۔ اس پر بھی آپکا دھیان
آکرشت کرنا چاہتی ہوں ۔ (سجے
کی گھنٹی) ...

ایک بار اور کہنا چاہتی ہوں
جو شوکے کے سمبلدھ میں ہے ۔
اتر پردیش سے مدرا تعلق ہے ۔
وہاں پر بھی بھیکر سوکھا پھیلا ہوا ہے ۔
جلتا میں تراہی تراہی مچتی ہوئی
ہے ۔ جانور بھی چارے کے ابھاؤ میں
پریشان ہیں ۔ اتیہ وہاں راحت کاریہ
شروع کر دینا چاہئے ۔ انیتھا اس
بھکری میں جلتا پریشان ہو
جائیگی ۔ خاص کر اتر پردیش
بہار اور جو جو بھی اسٹیٹس سوکھے
سے پھرت ہیں انکی اور میں آپکا
دھیان آکرشت کرنا چاہتی ہوں ۔
سے کم ہے آپ نے مجھ کو کم ٹائم دیا
ہے پھر بھی میں آپ شکریہ ادا
کرنا چاہتی ہوں ۔

उपसभाध्यक्ष (श्री भास्कर अन्नाजी
(मासोदकर): कम टाइम देने के लिए भी
शुक्रिया अदा करती है। श्री राम अवधेश
सिंह। आपका बहुत कम टाइम है। यू
मस्ट फालो हर।

श्री राम अवधेश सिंह: समय तो आपकी
कृपा पर है, खड़े की तरह बैठ सकता है।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी
मासोदकर): यह तो हाउस की कृपा है।

श्री राम अवधेश सिंह: उपसभाध्यक्ष
महोदय, जब कांग्रेस सरकार ने, कांग्रेस पार्टी
ने ऐलान किया था कि सौ दिनों में मंहगाई

घटेगी तो मेरी भी इच्छा थी कि मंहगाई घटाने वाला बजट हो, डिफिसिट को खत्म करने वाला बजट हो और मैं भी वित्त मंत्री जी की पीठ थपथपाऊं, इन्हें शाबाशी दूं। लेकिन जो बजट आया और उसका जो तात्कालिक प्रभाव बाजारों में आने लगा उससे लगता है कि जो इनकी घोषणा थी वह पूरी तरह न केवल विफल हुई है बल्कि घोषणा के प्रतिकूल काम होने लगा है।

मान्यवर, मैं समझता हूँ कि टाइम ज्यादा नहीं है इसलिए मैं मूल बात पर आना चाहता हूँ मान्यवर, यह जो बजट आया है, विकृत और कुरुप बजट, उसके कई कारण हैं। ये आज के कारण नहीं हैं। जैसा कि कांग्रेस के लोगों ने अपनी बातचीत में कहा कि यह पिछली हुकुमत की विरासत है तो मैं उसमें जोड़कर कह सकता हूँ कि पिछली ही नहीं कई पिछली सरकारों की बिगड़ी अर्थव्यवस्था की विरासत है। यह 40 साल तक बिगड़ती हुई अर्थव्यवस्था की विरासत है क्योंकि जितनी आज अर्थनीति काम कर रही है, इनकी वित्तीय नीतियाँ काम कर रही हैं वे सब वी० पी० सिंह की सरकार की बनाई हुई नहीं है। न चन्द्रशेखर सरकार की बनाई हुई हैं। यह सारी नीतियाँ कांग्रेस सरकार की बनाई हुई हैं, जिसका अंजाम आज निकल रहा है।

तो एक तो इस बजट को ठीक करने के लिये उन्होंने कहा कि मंहगाई नहीं बढ़ने देंगे, डिफिसिट नहीं होने देंगे। इन्होंने मुद्रा का अवमूल्यन किया और सोने की बिन्नी की और औद्योगिक नीति में परिवर्तन किया। इन तीनों को मिला कर जो असर आ रहा है बजट में, वह बजट में जो प्रतिकूल हो रहा है, दिखाई पड़ रहा है, यह सब के कारण है।

आज 70 बिलियन विदेशी कर्जा हो गया है, जैसा इस पर तो पहले हम लोग बोल चुके हैं कि विदेशी कर्जा इतना बढ़ गया है कि जिसका सूद देने के लिये हमको मुद्रा का अवमूल्यन करना

पड़ा, हमको सोना गिरनी रखना पड़ा, सोना बेचना पड़ा। तो भी पूरा सूद हम नहीं दे पाये और जितना सूद हम सालाना देते हैं, उसका करीब-करीब आधा दे पाये हैं। तो ऐसी हमारी अर्थव्यवस्था हो गयी है और उन्हीं कर्जों के बोझ में आज हमको मल्टी नेशनल फोर्सेज के समिते सर झुकाना पड़ा रहा है और हमें बाहरी मल्टी-नेशनल कम्पनियों के लिये दरवाजा खोलना पड़ा है।

हमें आज करीब 150-200 वर्ष पुरानी बात याद आ रही है। उस समय अंग्रेज, फ्रेंच, पुर्तगीज, गृही शक्तियाँ थी, यूरोप में, और वह कम्पनियाँ भारत में आई और कई एशिया, अफ्रीका, लेकिन अमरीका के देशों में गयी और सबको गुलाम बना लिया। व्यापार के बहाने गई और आर्थिक गुलामी इतनी बढ़ा दी कि हमारी राजनीतिक आजादी भी चली गयी।

आज रूस की कमजोरी, पकट होने के कारण—आज जो मल्टी-नेशनल कम्पनियाँ हैं, वह पुर्तगीज आज नहीं रहीं, लेकिन आज इंग्लिश, फ्रेंच, जर्मन और अमरीकी फोर्सेज उसमें चली आई हैं। जापानी भी आ गई है। यह पाँच-सात जो ग्रेट कंट्रीज कहे जाते हैं, यह सब हमारे विदेशी कर्ज के दबाव के कारण यहाँ आ रही हैं और हमारी अर्थव्यवस्था बिगड़ती चली गयी, इसलिये कि जो पुराने हुक्मगान थे, कांग्रेस पार्टी के लोग, यह कर्जा ले-लेकर उससे अग्याशी करते रहे। अग्याशी का मतलब कि वह उसका इस तरह से इन्वेस्टमेंट करते रहे और ख्याल नहीं किया कि रिटर्न आ रहा है कि नहीं, और रिटर्न का क्या हो रहा है?

श्री सुरेशजीत सिंह अहलुवालिया (बिहार) : अग्याशी करते रहें हैं इसका क्या मतलब ? ... (व्यवधान)।

श्री राम अवधेश सिंह : मैं बताता हूँ। बोलो, तो मैं बता दूँ। मैं केवल इशारा कर रहा हूँ, बात आर मसल जाइये। ... (व्यवधान)

श्री शम्बीर अहमद सलारिया (जम्मू और काश्मीर) : आप जगदा बजाह'न से कहे दीजिये :

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : राम अवधेश सिंह जी, अवधेशी के ऊपर नहीं, बजट के ऊपर बोलिये।

श्री राम अवधेश सिंह : हमारी अवधेशी का ऐसा उद्योग किया और उसका अपने निजी कामों में कांग्रेस के नेताओं ने और ब्यूरोक्रेट्स ने इस्तेमाल किया; जिससे दुनिया के अवधेशी का रिकार्ड टूट सकता है। अगर आपने देखना है, तो पब्लिक सेक्टर के नौकरशाही की जिन्दगी देखें और जो यहां आई०ए० एस० के बड़े अफसर हैं, सैक्रेटरी हैं, जायंट सैक्रेटरी हैं, उनकी जिन्दगी देखिये। वह जो एक-एक विभाग के प्रधान हैं, वह कैसे हिन्दुस्तान को लूट रहे हैं, यह आप देखिये।

मैं यह कहना चाहता हूं कि काम क्यों नहीं हो रहा है। इसलिये कि हम रेस्पॉसिबिलिटी फिक्स नहीं करते। आप रेस्पॉसिबिलिटी फिक्स करिये। हमने कर्जा लिया और कोल इंडिंग बना दिया; स्टील अथॉर्टी बना दी और करोड़ 250 पब्लिक सेक्टर बना दिये। कर्जा ले लेकर उस पर पैसा लगाया। किसी पर दो हजार करोड़ लगाया, किसी पर पांच हजार, किसी पर दस हजार करोड़ रुपया लगाया, किसी में दो सौ करोड़ रुपया लगाया सब का सी०एम०डी० बना दिया। हम पब्लिक सेक्टर के पक्ष में हैं, लेकिन उनके सैक्रेटरी क्या कर रहे हैं? जो ब्यूरोक्रेट्स हैं, वे क्या कर रहे हैं? इस पर हमने कभी भी रेस्पॉसिबिलिटी फिक्स नहीं की है।

वित्त मंत्रालय में राज्य मंत्री (श्री रामेश्वर ठाकुर) : उपसभाध्यक्ष महोदय, ब्यूरोक्रेट्स हाउस में नहीं जो जवाब दें। हमारे एक से एक ब्यूरोक्रेट्स हैं,

प्रशासन में अच्छे लोग भी हैं, कमजोर भी हैं, इसलिए इस तरह से जेनरलाइजेशन करके बोलना, पोलिटिकल जितना करना हो कांग्रेस के बारे में या दूसरी पार्टियों के बारे में, वह कर सकते हैं, लेकिन इस तरह की चर्चा करना जरा उचित नहीं लगता है।

श्री शम्बीर अहमद सलारिया : अगर यह कहने का... (व्यवधान) को ब्यूरोक्रेट मुल्क की दोलत लूट रहा है तो यह कहने का अधिकार है। इससे आपको क्या फर्क पड़ता है। ... (व्यवधान)

श्री राम अवधेश सिंह : मंत्री ब्यूरोक्रेट्स को यहां रिप्रेजेंट कर रहे हैं, उन पर कोई हमला होगा तो उसका जवाब आप दे सकते हैं। ... (व्यवधान) अगर कोई ब्यूरोक्रेट लूट रहा है, काम में देरी कर रहा है या नहीं होने दे रहा है तो यह मंत्री की नपुंसकता है। क्योंकि मंत्री सजग हो और मजबूत हो तो मैं नहीं समझता कि उसके विभाग का कोई अफसरशाह, नौकरशाह मनमानी कर सकता है।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : टू मिनट्स।

श्री राम अवधेश सिंह : ठीक है, थोड़ा और बढ़ने दीजिए। मैं तो अभी अपनी बात कही नहीं, अभी तो शुरू नहीं की है। मान्यवर, मैं यह कह रहा था कि जब कोई एक साधारण गांव में दुकान खोलता है मोदी, अगर वह 5000 की पूंजी लगाता है तो उससे उसको इतनी आमदनी होती है कि वह दस बच्चों के परिवार को दाल-भात, तरकारी खिलाता है। हम लगा देंगे 5000 करोड़ रुपये की पूंजी और उसमें हमको हर साल पांच सौ करोड़ रुपया घाटा लग जाएगा। यह कैसा व्यापार है और यह कैसी लूट है? यह देश के साथ गद्दारी है। इसको हम लोग अब और आगे बढ़ाई नहीं कर सकते। इसलिए आप रेस्पॉसिबिलिटी फिक्स करिए और कहिए कि हम जितनी पूंजी लगाते हैं उसमें से कम से कम दस फीसदी

हमको प्रति साल रिटर्न होना चाहिए, मुनाफा हो, सारा घाटा-खर्च काट कर, तब तो हम आपको चलाने देंगे। नहीं तो दस परसेंट से कम जो लाभ देगा हम उसको जेल में बंद कर देंगे, उसको डिमोट कर देंगे। इस तरह के सख्त कानून बनाने होंगे। क्योंकि जब तक आप उसको कंट्रोल में नहीं रखेंगे, आप उनकी जिन्दगी देख लीजिए, मैं मांग करता हूँ इस सदन से कि जितने सी० एम०डी० हैं और पब्लिक सेक्टर के चेयरमैन हैं, उनकी आप सी०बी०आई० से जांच करा लीजिए। क्या जांच कराने की हिम्मत है? आप नहीं करायेंगे। आप दो-तीन आदमियों की जांच कराइये, उनके रिश्तेदारों की जांच कराइये। सब की पूंजी 50 गुना, 100 गुना बढ़ गई है। कहां से बढ़ गई? इसलिए कि वह इस तरह से काम करके, हमको लूट करके, भूखा और नंगा बनाते हैं। हम बाहर से कर्जा लाते हैं और इनको देते हैं और यह ऐश-मोड़ कर रहे हैं। इन पर रोक लगाना निहायत जरूरी है। मान्यवर, मैं यह कहना चाहता हूँ कि एक तो आप कह रहे हैं कि... (व्यवधान)

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर): राम अवधेश जी, आपका टाइम हो गया। आपके दस मिनट हो गए हैं।

श्री राम अवधेश सिंह: हमको तो अभी बोलने ही नहीं दिया। मैं अभी शुरू ही कर रहा हूँ।... (व्यवधान) आपके खिलाफ तो अभी तक बोला ही नहीं, अभी तक कांग्रेसी लोगों के खिलाफ कुछ बोला ही नहीं है। आप लोग जितने पापी हैं उसके बारे में तो यह कुछ भी नहीं है।... (व्यवधान)

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Please conclude now...

SHRI G. SWAMINATHAN: Sir, the hon. Minister is supposed to give the reply at 3.15 P.M.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Yes, he was to begin at 3.00 P.M., but the speeches are not yet over. ... (Interruptions)... I think you don't want to listen to Ram Awadeshji...

श्री राम अवधेश सिंह: मान्यवर, मैं यह कह रहा हूँ कि पिछले एक साल से देश में हंगामा है कि सामाजिक न्याय किया जा रहा है। बी०पी० मिह की मरकार के जमाने से लेकर, इस जमाने तक कहा जा रहा है कि पिछड़ों को सामाजिक न्याय देंगे। क्या दिया? बी०पी० मिह ने भी नहीं दिया और यह मरकार जो आई है, इस ने भी कहा कि पिछड़ों को न्याय देंगे। क्या दिया? पिछले साल बजट के मुताबिक 678 करोड़ रुपया पिछड़े वर्ग के लिए, पिछड़े वर्ग का नहीं बेलफेअर, डिपार्टमेंट के पूरे बजट की रकम है 645 करोड़ यानी सब मिलाकर 678 करोड़। लेकिन मान्यवर, मैं यह कहना चाहता हूँ कि इस साल बहुत बोंग पीटा गया लेकिन शेड्यूल्ड कास्ट्स, शेड्यूल्ड ट्राइब्स, अंगम और अपाहिज और सब मिलाकर इसमें 678 करोड़ रुपया पिछले साल और इस साल... (समय की घंटी)....

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर): राम अवधेश जी, आपके दो मिनट खत्म हो गए।

श्री राम अवधेश सिंह: मान्यवर, 645 करोड़ पिछले साल था और इस साल 778 करोड़ है।

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Please conclude.

श्री राम अवधेश सिंह: मान्यवर, इन्होंने 133 करोड़ रुपया बढ़ाया है और विचार किया जाए कि इस हिसाब से ये क्या करेंगे। शेड्यूल्ड कास्ट्स, शेड्यूल्ड ट्राइब्स और बंकरड कास्ट्स वालों को स्कालरशिप देंगे, उनके लिए हॉस्टल बनाएंगे, उनके लिए पढ़ाई की व्यवस्था करेंगे या उसी में से कारपोरेशन बनाएंगे यह तो ऊंट के मुँह में जीरा है। यह कह रहे हैं कि हम शेड्यूल्ड कास्ट्स, शेड्यूल्ड ट्राइब्स का कल्याण कर रहे हैं। मैं पूछता हूँ क्या किया है? यह तो फाँड़ है। यदि आप कुछ करना

[श्री राम अवधेश सिंह]

चाहते हैं तो उनके पढ़ाने की व्यवस्था तो करिए। पढ़ाने की व्यवस्था करने से आपको कौन रोकता है। आप तो पानी की तरह रुपया बहा रहे हैं। कर्जा लेकर हमको कर्ज में डाल रहे हैं, लेकिन उनके लिए हॉस्टल की व्यवस्था नहीं कर रहे हैं। आई०पी०एम० व आई०पी०एम० के कोचिंग की व्यवस्था नहीं कर रहे हैं। यह तो आपको करना चाहिए। आप तो कहते हैं कि कांग्रेस की सरकार आई है, हम सब काम कर लेंगे। लेकिन मान्यवर, मैं पिछले तीन साल से टाटा के खिलाफ लिख-लिखकर दे रहा हूँ। टाटा ने दो सौ करोड़ रुपए की कर चोरी की है। सब वित्त मंत्रियों के पास फाइल आते-आते दब जाती है। पता नहीं टाटा कौनसा जादू चलाता है। मैं समझता हूँ कि यह वित्त मंत्री कुछ कड़े आदमी दिखते हैं। तो ये किनसे कड़े हैं, मैं देखना चाहूँगा। मैं सब कागज-पत्र दूँगा ... (समय की घंटी)... मेरा पास असल है जो अफसर ने लिखा है कि इनसे करोड़ की कर चोरी हो रही है...

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Please conclude.

श्री राम अवधेश सिंह : वह सब मैं दूँगा और चाहूँगा कि यह सरकार टाटा के खिलाफ, बिड़ला के खिलाफ, डालमिया के खिलाफ जरा कदम उठाए। मान्यवर, हमारे यहाँ एक कहावत है कि मुत्तहा भी कदम है, मो फट में काट देती है, तो ये दो, चार, पाँच, पच्चीस, पचास करोड़ वालों को रेड करती है, लेकिन टाटा के यहाँ रेड करे, बिड़ला के यहाँ रेड करें। उनके यहाँ रेड करें तो इनको पता चलेगा।

मान्यवर, अंत में मैं एक बात और कहना चाहता हूँ। बिहार के हमारे साथी महाय जी ने एक बात पते की कही। मैं भी देखना चाहता हूँ कि इस सरकार में हिम्मत है, वह आंतिकारी परिवर्तन लाने वाले कदम उठाना चाहती है और औद्योगिक नीति में परिवर्तन करना चाहती है, तो एम०ब्रा० टी०पी० जिम्मे बना था, मोनोपोली घटाने पर क्या यह अंकुश लगाने हैं? टाटा काटिस्को में 3 परसेंट शेयर है और पूरा मैनेजमेंट

टाटा का है। मनमाने ढंग से सैकड़ों करोड़ रुपया टाटा लूटता है। मैं पूछता हूँ कि तीन परसेंट वालों का मैनेजमेंट क्या है? यह अंबानी अंबानी क्या बोलता है, उस पर तो आपको डेमोक्रेसी लगती है। अंबानी को खत्म करना है या बढ़ाना है? और कौन है, बॉम्बे डाइंग वाला है, यह आपस की लड़ाई में आप आ जाते हैं। तो टाटा पर क्यों नहीं आपकी रोक है? तीन परसेंट है उसका और मैनेजमेंट में हाथ सुपर रहेगा क्यों? बिरला का, मादी का क्यों रहेगा? अगर है तो उसको आप कंट्रोल करिए, तब तो मैं समझता हूँ कि आप आगे बढ़ सकते हैं, नहीं तो... (व्यवधान)...

SHRI JAGDESH DESAI: On a point of order...

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Why do you want to raise any point of order? Let him finish.

श्री जगेश बेसाई : नहीं-नहीं यह इसलिए कि टाटा लूटने हैं, ऐसा नाम लेकर बोलना उचित नहीं है। It is a very serious thing. That should not go on record.

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): I will look into it.

श्री राम अवधेश सिंह : मान्यवर, मैं यह कहना चाहता हूँ कि तब तो यह लोग यहाँ टाटा, बिरला के रक्षक बैठे हैं।

श्री जगेश बेसाई : आपके पास सबूत क्या है ?

श्री राम अवधेश सिंह : बड़े घरानों के बारे में हमें कहना है कि कौन लूट रहा है? उससे आंकड़े लेकर मंत्री जी जवाब देंगे कि टाटा ने नहीं लूटा। मैंने कहा तीन परसेंट उसका शेयर है। अगर गलत हो तो कहिए। तीन परसेंट शेयर है तो हाईकमान क्यों रहेगा। मैनेजमेंट में उसका हाथ क्यों रहेगा? अगर आप अंबानी को खत्म कर सकते हैं तो

क्यों नहीं टाटा को कर सकते ? ...
(व्यवधान)... मुनिए, मुझको न अंबानी से मतलब है, न संबानी से मतलब है, न टाटा से है, न फाटा से है, न बाटा से मतलब है । मुझको तो देश से मतलब है और मैं चाहता हूँ ...

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): Please conclude now; otherwise, I will say nothing will go on record now.

श्री राम अवधेश सिंह : देश को इन लोगों ने लूट लिया है और बड़े ...

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : देखिए, आप कनकलूड कीजिए ।

श्री राम अवधेश सिंह : मैं कनकलूड कर रहा हूँ । आपकी कृपा से ही बोल रहा हूँ ।

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR): No, no, please conclude now; otherwise, nothing will go on record.

श्री राम अवधेश सिंह : आप चाहेंगे तो मैं बंद कर दूंगा, लेकिन आपकी कृपा है ।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : करना ही चाहिए क्योंकि हमको मुनना है न !

श्री राम अवधेश सिंह : मान्यवर, एकाध मिनट में खत्म कर दूंगा । तो मैं यह कह रहा था, मैंने मंत्री जी को भी कहा था कि फ्रेट इक्वेलाइजेशन तत्काल खतम नहीं करेंगे तो इस बजट का कोई मतलब नहीं निकलेगा । फ्रेट इक्वेलाइजेशन के चलते बिहार, बंगाल उड़ीसा, मध्यप्रदेश, कर्नाटक हो गए और अगर इसको समाप्त नहीं करते तो कभी भी बिहारियों के तन पर वस्त्र नहीं चढ़ सकने हैं । आपको जानकर आश्चर्य होगा कि स्टील जो बिहार में 52 फीसदी होता है, अगर कोई बिहारी उसको खरीदेगा टाटा में या बोकारो में तो उसको बंबई से 735/- रुपए टन महंगा मिलेगा । हमारा ही स्टील, हमको 735/- रुपए टन ज्यादा खरीदना पड़ेगा । अब बिहार वाला भी अपना कारखाना

खोलिगा तो बंबई में जाकर खोलिगा, अहमदाबाद में खोलिगा, कानपुर में खोलिगा, दिल्ली में खोलिगा । इस तरह हमको भिखमंगा और नंगा बनाया जा रहा है इस औद्योगिक नीति के चलते और बीती नीति के चलते । फ्रेट इक्वेलाइजेशन को खतम करना है । ... (समय की घंटी) ...

एक बात और कह देता हूँ ।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : राम अवधेश सिंह जी, वह आप लिखकर भेज दीजिएगा उनको ।

श्री राम अवधेश सिंह : यह कनसाइनमेंट टैक्स को खतम करना है । ... (व्यवधान)

श्री जगेश बेताई : वह है ही कहां ?

श्री राम अवधेश सिंह : अच्छा, छोड़िए । इसको यहीं रहने देता हूँ ।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : आप बैठ जाइए, अब ।

श्री राम अवधेश सिंह : मान्यवर, जो रायल्टी है, वह सबसे कम बिहार की मिलती है । परसेंटेज के हिसाब से निकालिए तो कोयले पर रायल्टी ढाई-तीन फीसदी मिलती है । हमारे यहां देश भर में जितने मिनरल्स हैं, उनमें 72 तो बिहार में हैं—आयरन है, कोपर है, मैंगनीज है, बॉक्साइट है, चाइनको है, फायरक्ले, यूरेनियम तमाम मिनरल्स हमारे बिहार में हैं और हमको उसकी रायल्टी ढाई परसेंट, तीन परसेंट, चार परसेंट मिलती है । मैं चाहता हूँ कि बिहार को पचास फीसदी से सौ फीसदी के बीच में निश्चित तौर पर रायल्टी मिलनी चाहिए । अगर नहीं मिलेगी ... (व्यवधान) ...

श्री प्रमोद महाजन : सौ फीसदी कैसे ?

श्री राम अवधेश सिंह : क्यों नहीं? आप सौ रुपए का कोयला बेचेंगे तो हमको सौ रुपया दीजिए, आप सौ रुपए का आयरन बेचेंगे तो सौ रुपया हमको दीजिए । रायल्टी तो दो सौ परसेंट हो सकती

[श्री राम अवधेश सिंह]

है। इसलिए हम तो अभी कह रहे हैं कि 50 फीसदी से 100 फीसदी के अन्दर रॉयल्टी दीजिए। अगर नहीं दीजिएगा तो, मान्यवर, बिहार आग के शोले पर, विमुक्ति के मुख पर बैठा है।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : देखिए, अब मैं दूसरे स्पीकर को कॉल कर रहा हूँ, आप बैठ जाइए।

श्री राम अवधेश सिंह : अन्त में एक बात कहना चाहता हूँ कि...

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : आपका परमिशन नहीं है।
Nothing is going on record.

श्री राम अवधेश सिंह : *

THE VICE-CHAIRMAN (SHRI BHASKAR ANNAJI MASODKAR):
Nothing is going on record.

श्री राम अवधेश सिंह : लास्ट वाक्य मैं बोल रहा हूँ न।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : अच्छा बोलिए।

श्री राम अवधेश सिंह : तीन त्रिशूल भारत सरकार की कुनीतियों का गड़ा है बिहार की छाती में उनका नाम है—फ़ैट डेवलपमेंट, गार्डनिल फामूला और विभेदकारी रॉयल्टी की नीति। यह तीन भारत सरकार की कुनीतियों का त्रिशूल बिहार की छाती से जब तक नहीं निकलेगा तब तक बिहार और पूर्वी राज्यों के लोगों के तन पर वस्त्र नहीं चढ़ेगा। इसलिए मैं चाहता हूँ कि सरकार इस पर आगे बढ़े और हमारे उद्वार का कोई काम करे। कदवन जलाशय को पूरा करे, 8वीं पंचवर्षीय योजना में उसको खत्म कर दिया है और “कोयलकारी” को तत्काल शुरू करें नहीं तो बिहार में भी अन्वोलन बहुत उग्र रूप धारण करेगा।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : सत्या बहिन जी आप कुछ कहना चाहती हैं।

श्रीमती सत्या बहिन (उत्तर प्रदेश) :
उपसभाध्यक्ष महोदय, आपका बहुत-बहुत शक्रिया कि आपने मुझे समय दिया।

महोदय, मैं बजट के सम्बन्ध में दो मिनट ही लूंगी। आज देश की आर्थिक स्थिति जिस हालत में आ गयी है, बहुत से लोगों ने इस सम्बन्ध में चर्चा की है और बहुत से सुझाव रखे हैं। हालांकि दुर्दशा का इसका कारण यह रहा है कि करीब डेढ़ वर्ष से देश अनुभवशील और अपेक्षाकृत कम इच्छाशक्ति वाले हाथों में रहा है जिसकी वजह से देश दिवालिया होने की स्थिति में आ गया था और देश की साख और प्रतिष्ठा अन्तर्राष्ट्रीय क्षेत्र में गिरी थी और मैं उम्मीद करती हूँ कि माननीय मंत्री जी जो बजट लाए हैं, वह बहुत संहसिक एवं ईमानदार प्रयास है देश को आर्थिक दुर्दशा से उभारने के लिए। जो लोग इस बजट की आलोचना कर रहे हैं, मैं समझती हूँ कि वह आलोचना भी ऊपर ही ऊपर से कर रहे हैं। यह तो एक औपचारिक आलोचना थी जो इन लोगों ने की थी।

महोदय, मैं माननीय मंत्री जी को धन्यवाद देती हूँ कि इन्होंने श्री राजीव गांधी जी की स्मृति में जो फाउंडेशन दिया है और उसमें जो धन लगाया है, उम्मीद है, उसका सही सदुपयोग होगा। दूसरे, मैं एक सुझाव दूंगी, मैं ज्यादा लम्बा भाषण नहीं दूंगी, कि लखनऊ में माननीय श्री राजीव गांधी जी ने जो बाबा साहब डा० अम्बेदकर के नाम से एक विश्वविद्यालय खोला था, उस विश्वविद्यालय में आज तक कोई काम नहीं हो सका। दलित और पिछड़े वर्ग के उत्थान के लिए उन्होंने एक अच्छा काम किया था 244 एकड़ जमीन लेकर, लेकिन महोदय, दुर्भाग्य यह रहा कि कांग्रेस सरकार चली गई लेकिन जो दोगी लोग मंडल-मंडल का मंत्र जाप कर के वोट मांगने गए थे, उनको जनता ने बाहर निकाल कर फिर से कांग्रेस को जनादेश दिया है कि शासन की बागडोर संभालो। मैं उम्मीद करती हूँ कि यह उसे पुनः सुचारु रूप से चलावे

के लिए कुछ धन की व्यवस्था करेंगे। इसकी व्यवस्था केन्द्रीय सरकार की करनी भी चाहिए क्योंकि राज्य सरकार से हमें कोई उम्मीद नहीं है। राज्य सरकारों की बात कहें तो अभी पिछले दिनों श्री गौतम जी के सवाल के जवाब में बताया गया था कि पहले 5 करोड़ रुपए का उसमें प्रावधान किया था और इस वर्ष किया है ढाई करोड़ रुपए का और मैं समझती हूँ कि यही रहा तो वह भी खत्म हो जाएगा। मैं उम्मीद करती हूँ कि केन्द्र से अम्बेडकर विश्वविद्यालय के लिए कुछ धन की व्यवस्था की जाएगी।

महोदय, मंडल का जाप करने वालों से मैं एक बात जरूर पूछना चाहती हूँ कि मैंने अभी अखबारों में पढ़ा था कि जो गरीबों और पिछड़े वर्गों के मसीहा बनते हैं विश्वनाथ प्रताप सिंह जी, जब पिछले दिनों प्रधान मंत्री थे उन्होंने कोई काम नहीं किया सिवाय राष्ट्रीय सम्पत्ति का जितना उनके टाईम में नुकसान हुआ, इतना कभी आज तक नहीं हुआ। चाहे मंडल के नाम पर दंगे हुये, चाहे मंदिर के नाम पर, लेकिन महोदय, उनका अपना व्यवहार क्या है? जब वह एक दफे साउथ में गये तो वहाँ क्या खाने की इच्छा की? अभी कल-परसों एक अखबार में निकला था कि उन्होंने एक हजार रुपये किलो की कोई दुर्लभ सब्जी खाने की इच्छा की, विश्वनाथ प्रताप सिंह जी जो गरीबों के मसीहा हैं..... (व्यवधान) नहीं एक दिन में खाते हैं।

श्री आनंद प्रकाश गौतम :

(व्यवधान) इस देश में एक हजार रुपये किलो की सब्जी बेच रहा है?

श्रीमती तया बहिन : जी हाँ, एक हजार रुपये किलो की वह सब्जी पता नहीं कौन सी है (व्यवधान) वह सब्जी बाहर से उन्होंने मंगायी (व्यवधान) गोवा में गवर्नर ने मंगायी थी। यह अखबार की सूचना है सुन लीजिये, आपके गरीबों के मसीहा की हालत।

श्री राम अवधेश सिंह : एक हजार रुपये किलो की कच्ची सब्जी या पक्की सब्जी थी (व्यवधान)

श्रीमती तया बहिन : दूसरी बात यह है कि जो सरकारी फिजूलखर्ची है उस पर जरूर पाबंदी लगनी चाहिये और जहाँ तक आय कर का सवाल है तो मैंने पिछले बजट में भी इस बात को रखा था कि जो वेतनभोगी कर्मचारी हों, चाहे वह सरकारी कर्मचारी हों, या प्राइवेट लिमिटेड में हों, चाहे वह चपरासी हों, चाहे वह क्लर्क हों, चाहे वह अधिकारी हों उन पर आय कर की सीमा में काफी छूट दी जानी चाहिये। मैं मंत्री महोदय से प्रार्थना करती हूँ कि जो वेतन भोगी कर्मचारी हैं उन्हें और अधिक छूट दी जानी चाहिये (व्यवधान)

उपभाषक (श्री भास्कर अन्नाजी भासोदकर) : डा० अब्दुल अहमद, आप आय कर के बारे में क्या बोल रहे थे?

डा० अब्दुल अहमद (राजस्थान) : महोदय, आपने मुझे समय दिया उसके लिए धन्यवाद। मैं माननीय मंत्री जी से यही कहना चाहता था कि जो भी सरकारी तबका है या नौकर पेशा है, आप भी काफी समय तक इस तबके में रहे हैं, उन्हें डियरनेस एलाउंस के नाम से जो पैसा दिया जाता है और करके रूप में वापिस ले लिया जाता है तो आयकर की एक्जेम्प्ट लिमिट बढ़ायी जाये और कम से कम डियरनेस एलाउंस से वह कर मुक्त किया जाये, यह मैं आपके माध्यम से कहना चाहता हूँ।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी भासोदकर) : आप कांक्लूड कीजिये, आपका भी पॉइंट ले लिया है उन्होंने।

श्रीमती तया बहिन : आयकर में छूट दें और दूसरी बात यह है—सुना है माननीय मंत्री जी एक रुपया कुल अपनी सेलेरी के रूप में लेते हैं। मैं इनमें प्रार्थना करती हूँ कि अपनी गृहणि से भी इस बात के लिये कहें वरना मैं एक आंदोलन चलाऊंगी

[श्रीमती सत्या बहिन]

कि अगर चीनी व गैस के पैसे इन्होंने नहीं घटाये तो बिना गैस के कच्ची रोटी खिलायी जाये (व्यवधान) सारी, कम नहीं किये। अगर गैस का पैसा कम नहीं किया तो मैं आह्वान करूंगी कि सभी गृहणियां बिना गैस की रोटी आप सबको खिलायें (व्यवधान)

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : सत्या बहिन जी, प्लीज सिट डाउन (व्यवधान)

श्रीमती सत्या बहिन : दूसरी बात महोदय यह है, जो सरकारी पैसा है उसका सही सदुपयोग नहीं होता है। पिछले दिनों यहाँ पर मंत्री जी ने बताया कि बिहार सरकार को जनहित के कार्यों के लिये केन्द्र से पैसा दिया गया था सड़क आदि के लिये, वह पैसा वापिस आ गया और क्योंकि उन्हें फुर्सत नहीं वह राजनीतिक कार्यों में लगे रहते हैं इस प्रकार से जो भी सरकारी पैसा होता है उसका सही सदुपयोग नहीं होता, जनहित का कोई कार्य नहीं हो पाता है। इस संबंध में मेरा निवेदन है कि केन्द्र सरकार इस बात में हो जानकारी रखेगी कि कौन सी सरकारें काम नहीं कर रही हैं और केन्द्र के पैसे का भी सदुपयोग नहीं करती हैं, उसके बारे में जनता को भी बतलाया जाना चाहिये और सरकार को भी इस बात का ख्याल रखना चाहिये, महोदय (व्यवधान)

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : प्लीज, सिट डाउन।

श्रीमती सत्या बहिन : मैं सभी वित्त मंत्रियों का धन्यवाद करती हूँ और जिन अधिकारियों ने इसमें सहयोग दिया उनको भी मैं धन्यवाद करती हूँ। धन्यवाद।

श्री राम नरेश यादव (उत्तर प्रदेश) : महोदय, मंत्री जी से एक सवाल मैं पूछना चाहूंगा। मंत्री जी अपना उत्तर दें जो सारी बहस हुई है और सारी बातें

आयी हैं, मैं उसी सिलसिले में पहले से ही एक बात कहना चाहता हूँ ताकि मंत्री जी उसका भी उत्तर देने समय आपको ध्यान में रखें।

जुलाई, 1981 में लेकर जुलाई, 1991 बजट आने से पहले तक खाद के मूल्य में कोई वृद्धि नहीं हुई थी और यकायक 10 साल बाद आज भी फर्टिनाइजर पर सब्सडी 1726 करोड़ रुपये काट रहे हैं, वहीं पर यकायक 10 साल के बाद 40 फीसदी खाद के दाम को बढ़ा दिया।

उपसभाध्यक्ष (श्री भास्कर अन्नाजी मासोदकर) : वह देंगे।

श्री राम नरेश यादव : जिस खाद को 50-51 में जहाँ पर 50 मिलियन टन खाद्यान्न होता था वहाँ पर 1991-92 में आ करके 182 मिलियन टन खाद्यान्न किसान पैदा कर रहा है। ऐसी स्थिति में मैं जानना चाहता हूँ कि जो किसान हम देश को रोड़ है, जो किसान के ऊपर आज 40 फीसदी खाद का दाम बढ़ाया गया उससे उसको रोड़ को यकायक 40 साल के बाद, 10 साल के बाद हथौड़ा लगाने की कोशिश जो यह सरकार कर रही है, हाँदर, मैं यह जानना चाहता हूँ कि किसान के साथ बहुत अन्याय हो रहा है, पूरे देश के किसानों के साथ अन्याय हो रहा है... (व्यवधान) और इस तरह से अन्याय हो रहा है महोदय, यह सर्वांग किमान का नहीं है। पूरे देश के किसानों के साथ आज अन्याय हो रहा है। हमारा देश एक अग्रिम देश है और इस अग्रिम प्रधान देश में सरकार इस तरह का काम कर रही है। इसलिए माननीय मंत्री जी से हम कहना चाहते हैं कि इस पर वे गंभीरता से विचार करें और अपने जो फर्टिनाइजर का दाम 40 प्रतिशत बढ़ाया है, उसको वापस ले और ऐसी व्यवस्था करें कि किसानों को वाणिज्यकारी मूल्य मिल सके। हमने अपने घोषणापत्र में भी किसानों को वाणिज्यकारी मूल्य दिलाने का वायदा किया है.... (व्यवधान)

(उपसभापति पीठासीन हुईं)

उपसभापति : क्या हो गया, महोदय जी, आप इतने खफा क्यों हो रहे हैं?...

(Interruptions) Mr. Finance Minister, the debate is over. You can reply.

(Interruptions) आप लोग अब मंत्री जी को जवाब देने दीजिए। कृपया शांति से बैठिए।

श्री ईश दत्त यादव (उत्तर प्रदेश) :

40 परसेंट जो आपने फटिलाइजर का दाम बढ़ाया है; उसको आप वापस ले रहे हैं वित्त मंत्री जी यह घोषणा तो कर दीजिए।

उपसभापति : यादव जी सुनिए तो मंत्री जी क्या-क्या घोषणाएं करते हैं ... (व्यवधान)

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): I am grateful to all the hon. Members on both sides of this House who have taken part in this debate on the Budget.

There have been many suggestions and I think there is a lot of food for thought in all that has been said. I must say I was very much impressed by the tenor of debate and the seriousness that has characterised this discussion, and that is as it should be, because we are dealing with matters having a vital bearing on the future of this nation. And this must be done in the background of the awareness that the type of economic crisis that we face today is unprecedented in the history of independent India. Honourable Shri Jaipal Reddy said that I was exaggerating the foreign exchange crisis, that the current account deficit was not more than Rs. 10,000 crores. Now ten thousand crores of rupees is not a small sum, but its financing is the real problem. Before the onset of this crisis a part of this deficit was being financed by non-resident remittances. The net inflow in recent years before the present crisis was of the order of Rs. 2,500 crores. In addition we were borrowing in the international capital market a gross amount of about Rs. 4500 crores. Now, as a result of what has happened in the last one year these two inflows are simply not available to India. In fact, in the last couple of weeks, before the action taken by this

Government, the non-resident Indians were taking money out of this country at the rate of Rs. 100 to Rs. 150 crores per week. As far as the international banking is concerned, it has...

SHRI JAGESH DESAI (Maharashtra): Madam,...(Interruptions)

THE DEPUTY CHAIRMAN: Mr. Desai, no interruption.

SHRI JAGESH DESAI: I have asked for figures...(Interruptions)

THE DEPUTY CHAIRMAN: Just a minute. While the Finance Minister is replying, I would request Members not to interrupt him, because the flow of thought is interrupted. If you have any query—not everybody—and it is of an important nature, you may ask—but, please in the end. Don't interrupt him.

SHRI MANMOHAN SINGH: So, Madam, we have a serious situation in which the mechanisms of financing this Current Account deficit have broken down. In addition, we have for various reasons a very explosive short-term debt situation—4 to 5 billion dollars of short-term debt which has to be rolled over from day to day and which has to be repaid on a short notice. We have an outstanding amount of 11 billion dollars of non-resident deposits. They can go out of India at any time. Now this is the crisis that this country faces; this is the crisis of confidence. And it is in this background that we have to view the problems of this country.

Some hon. Members have said that the real economy of India in 1991 was in good shape despite this crisis. I do admit that in 1991 the real economy of India in terms of growth of national income and other variables did well. But at what cost? If you would look at the amount of additional borrowing that is being done, I will give you one instance of the amount of borrowing that was done, an extra-ordinary borrowing when the Chandra Shekhar Government came into power. On the 20th

[Shri Manmohan Singh]

of November roughly our reserves were Rs. 3,003 crores. On 21st of June when our Government took over, the reserves were Rs. 2,442 crores. And during this period, the Government that was in office from November, 1990 to 21st June, raised extra-ordinary resources, special emergency inflow, including about Rs. 3,900 crores from various multilateral agencies, a total sum of Rs. 4,900 crores. So, you start this November, 1990 with Rs. 3,000 crores. You borrow additionally Rs. 4,900 crores. The gross amount available is Rs. 7,900 crores. And at the end of it, they left Rs. 2,542 crores, roughly a loss of Rs. 5,000 crores spread over a period of seven months. I leave it to this House to judge whether this situation is sustainable. I beg to submit to you, Madam, that this is simply not a sustainable situation and, therefore, we had to act. We had to act. We did not have time. And if we had not acted boldly, then there would have been a certain international default. Now, I would beg of this House to understand what an international default is, what its consequences are. If on the 21st of June or thereafter we did not have the money to honour our debt service payments, you would not be able to raise any money from anywhere even on short-term credit. And today we are importing fertilizer on short-term credit, we are importing petroleum products on short-term credit. And if you have no money, if nobody is going to give you credit, there would have been a total breakdown of the financial system. And I must be very honest with you; if India had become a defaulter during this period, I would not have been able to present to this House or to the Lok Sabha a Budget because I do not know what imports I can effect, I do not know how this national income of India would grow, I would not have known how revenues of India would have grown, I would not have been able to plan any expenditure, there would have been a breakdown of the financial system as a whole. Now this is the situation that we faced. And,

therefore, you can go on debating how the situation arose. Now, I think, that is history. We can apportion blame. I do not believe that today any purpose is served by saying who did what. The real question before us is: How can we collectively put our heads together to get this country moving again? And that is what I believe this Budget is about.

Now, what is the strategy of this Budget? Before I come to answer the various points that have been raised, I would recapitulate for the benefit of this House the basic philosophy of this Budget. The starting point of this Budget is this. I think, Shri Kamal Morarka is not here. He raised it. Several other Members raised it. Mr. Jaipal Reddy raised it. I think they all are agreed that there is a need for a strong fiscal corrective. Now, what does the fiscal corrective mean? If fiscal corrective is accepted, that means you must cut Government expenditure. It must also involve, wherever possible, an increase in Government revenue. This is precisely what I have done. Cutting Government expenditure is not an easy thing in a poor country. I think most of the things you can justify one way or the other. Subsidies have also a logic of their own in a poor country. But you have to ask this question that if this expenditure was not cut, if these subsidies were not cut what would have been the consequences? I think hon. Members on this side of the House as well as on the other side of the House have said that there is a great resentment in the country, in this House and outside on the reduction in fertilizer subsidy. I appreciate the feelings of this House. I appreciate the feelings of our farmers. I recognise that nothing should be done to hurt agricultural production. But, Madam, I want the House to reflect over a situation in which for inaction in the past spread over a large number of years, fertilizer subsidy has grown, has been allowed to grow to a point of Re. 6000 crores. Is this sustainable? If you are serious about cutting Government expenditure, can you ignore cut-

ting this Rs. 6000 crores? Madam, I submit to you that we have no options. Having said that I would also submit that it is our duty to ensure that this cut in fertilizer subsidy does not hurt agricultural production and we are committed to ensure that procurement prices will be adjusted to take into account the increase in fertilizer prices and also for those farmers who do not produce for the market, we will have special programmes like extension of other arrangements, credit, etc. to see that their interests are effectively protected. Some hon. Member have brought in the question of the price of LPG. It is not a pleasant thing for me to do. I recognise that in this country this will be an unpopular measure among middle class and lower middle class families. But, Madam, we are living in a time when hard decisions are necessary. I think it was John Kennedy who said in his inaugural speech "Ask not what your country can do for you; ask what you can do for your country". This is the only way in which you can save India from a situation of insolvency. I think I have prevented a default situation and if you follow what I have been saying, this country will go from strength to strength.

DR. ABRAR AHMED: Madam, point of information.

THE DEPUTY CHAIRMAN: No point of information. I am not allowing. (Interruptions). Don't talk about rights and responsibilities. Please sit down. (Interruptions). I don't allow anybody to interrupt. (Interruptions). I say, please keep quiet. Don't interrupt the Finance Minister. Let him speak. In cutting expenditure, we have made every effort to ensure that the expenditure cut does not hurt the poorer sections of our society. It is in recognition of that reality that even at a time of acute financial crisis we have reduced the price of kerosene so that in the poorest homes of this country, there should be some light, some heat, and this is a recognition of the fact that the adjustment process must not hurt the poorest people in the country.

Now, when it comes to raising resources, my effort has also been to see that these resources are raised in a manner where the burden is apportioned having regard to the capacity to bear that burden, and I have not imposed any burden on the poorer sections of the community. I have ensured in the process that the growth momentum of this economy is maintained and if this economy maintains its growth momentum, there will be larger employment opportunities and that would work to the benefit of everybody and more so of the poorer sections of our society. I have also made every effort to ensure that this painful process of structural adjustment does not impose undue burden on the weaker sections of our society. That is the logic of this Budget. The Budget has to be viewed in its totality.

I said that in my budget speech and I repeat further. Talking about the exchange rate adjustment you could not have started correcting the fiscal mess unless you did something about the exchange rate. In the situation in which there was an acute lack of international confidence in our currency, we did not have any reserves to defend that exchange rate; there was no mechanism in which you could prevent a change in the exchange rate. Now, through an aggressive exchange rate policy, we have reversed destabilising speculation and today you do not have a net outflow on non-resident capital account. Also we have brought about a degree of calmness in the international capital market, and by adjusting the exchange rate we have saved for the Budget about Rs. 3000 crores of budgetary subsidies which went to the export sector. If I had to make a correction in the budgetary deficit I could not have done this correction if I had not adjusted the exchange rate to begin with. At the same time, we have used the exchange rate adjustment to bring about a fundamental transformation of the trading system which at the margin penalises those who want to use the foreign exchange for wasteful purposes which, at the same time, encourages growth of our exports; at the same time it eliminates a lot of bureaucratic interference. People told

[The Deputy Chairman]

me that in the past, the average effective rate of subsidy on exports was about 8 per cent of the FOB value of exports; roughly 3 per cent was in the form of leakages of all kinds, and this 3 per cent really disappeared and the actual exporters probably of about 5 per cent. Now we have eliminated the scope for all these practices which were undesirable. We have streamlined the system. We have eliminated the whole bureaucratic paraphernalia on export promotion. What is more, we have provided an incentive which will encourage not only manufactured exports but also agricultural exports. I think one hon. Member—it was Dr. Sivaji I think—asked as to why we were doing all this and we should not encourage agricultural exports. I must contend with him, I do not share that perception. I think it is necessary for this country to develop agricultural exports if you want to reduce inequalities between the rural areas and urban areas. These subsidies which have been given in the past to a small segment of manufacturing sector, have been denied to agriculture. We have now replaced it by across the board arrangement which I do believe, in course of time, will bring about a significant increase in agricultural exports to the benefit of our farmers, to the benefit particularly of small farmers because they have small holdings, and in horticulture, fisheries and other activities. Therefore,

the exchange rate adjustment
4.00 P.M. was an essential part
of the reform package. Then,
if you adjust the exchange

rate, what is the use of the exchange rate? The exchange rate provides only an incentive. People must be there to take advantage of those incentives and, therefore, the industrial policy comes in. If we do not remove the cobwebs which come in the way of increased industrial production, all these incentives would be wasted, and that is why, we have eliminated the various control mechanisms which came in the way of increased production. Now, several Members have referred to the Monopolies and Restrictive Trade Practices Act. What we have done now is, we have said that those who want to

expand, are free to do so. They do not have to come to New Delhi to seek prior permission to expand. But after expending, if they misuse those facilities, if they exploit the consumers the Restrictive Trade Practices Act will come down very heavily on them so that we do not penalise the growth of the firm. Why should we, if India is to compete in the world market? The whole of Europe is becoming one market. The European firms are merging and they are expanding. They are becoming one entity. If our firms remain pigmies, I am afraid, they will never be able to compete in the international market. If we maintain this Act in its old form, we would be asking the Indian firms to compete in the international market. I think with both hands tied at their back. Therefore, what we have done is, we have removed this obstruction on the expansion of our firms. At the same time, we have retained those provisions which would prevent misuse of those facilities to exploit the consumers. We will strengthen those provisions, I submit to you, Madam, that what we have done is, we have eliminated the whole mechanism of licensing in a large number of areas but not at the cost of the small-scale sector and not at the cost of village industries. In all those areas, the protectionist mechanism stays in place, and it is, in fact our intention to strengthen the mechanism for small and village industries, both the regulatory mechanism as well as the promotional measures. So, there should be no fear at all that what we have done by way of liberalisation of industrial policy is at the cost of the small-scale sector. If I may say so, this, today, is not a question of left vs. right. I have seen the Left Party's manifesto. They have all unanimously agreed—judging by their statement—that the time has come to remove all barriers to domestic competition and, if they are not talking of removing all barriers to domestic competition, what else are they talking about? They are talking about the restrictions imposed through the Industrial Licensing Policy and the restrictions imposed through the Monopolies and Restrictive Trade Prac-

tices Act. This is the one area where, I feel, there is complete unanimity in the country. Now, this is what we have done. I think, what we have done is the right thing today. We have, at the same time, used this opportunity to create an environment in which there would be a greater incentive for foreign investors to come to this country. Why do we want that? The House would forgive me. We have very many achievements in this country. I do want to submit to you, Madam, that if we do an honest audit of India's capital goods industry, our technology is outdated in large segments of our industry. Since 1973, there has been a sea-change in the world technological scene. New energy and efficient production methods have taken place all over the world. But that revolution has simply not touched us. Most of our capital goods industries rely on the Soviet technology. We are very grateful to the Soviet Union that they came to our rescue when nobody else was giving that technology. But that technology which we got from the Soviet Union in the fifties and early sixties was, roughly, by international standards, of the 1930 vintage. Today, if you are talking of competing in the world in the year of grace 2,000 on the basis of the technology of the thirties, what sort of an India that would be if we have a technology of the 1930 vintage when the rest of the world has the technology of the 2,000 vintage? It was in this background that it was felt necessary that we must create an environment in which our firms can get the advantage of the latest advances in technology.

This is the background to what has been done to liberalise access for foreign investment. In the past also, we have had foreign technology. But experience all over the world shows that you cannot persuade international firms to part with first class technology if you want them to come on minority basis. In some cases, in the past, the technology was not given to us because they said 'You are likely to pass it on to the Soviet Union'. Fortunately, that fear is no longer there. I think, the technology is not with Governments. The technology is in the private

sector abroad and if you want to get this technology, you have to offer terms which would attract this technology. This, I submit, is the essential motivation in the changes in the industrial licensing policy.

Now, therefore, what we have done through exchange rate adjustment is to create a system of incentives which are conducive to export growth, which are conducive to import substitution. Let it not be said that we have reneged in any way on self-reliance. In fact, by what we have done, we are strengthening the incentives for self-reliance. What is self-reliance? If you cannot pay for your imports by your exports, what else is self-reliance? We have set in motion a process by which—not today, not within one year, but over a period of four-five years—this gap, big gap, between exports and imports, would become smaller and smaller.

Now, I come to what really the Budget is. You can create all these facilities, but if you do not have fiscal balance, if you allow inflation to proceed at double-digit rate at which it has been proceeding in the last one year all these new measures of trade policy, industrial policy, etc., would be completely nullified. You cannot transfer resource from one sector to another if every price is rising. This is what was happening. Therefore, to control that situation, we had to apply the fiscal corrective.

Mr. Kamal Morarka is not here. He asked 'What have you done in this case?'. All this was sought to be done by his esteemed friend, Shri Yashwant Sinha. It was Shri Yashwant Sinha, I recall, who mentioned last year, in Parliament itself, that the fiscal deficit in 1991-92 ought to be reduced to 6.5 per cent of the GDP. What we have done is, despite four-five months of lack of any action to mobilise resources—Shri Yashwant Sinha promised that he would do it in February but, for reasons which are well-known to this House, the Budget was not presented—...

(Interruptions)

SHRIMATI KAMLA SINHA (Bihar):
The Congress Party was responsible.

SHRI MANMOHAN SINGH: During this period of five months, no resource mobilisation effort took place. Expenditure has been allowed to go beyond planned. Now, I have to achieve what Shri Yashwant Sinha said he would achieve. I have to do it within a period of seven months. This is the magnitude of the correction. He asked 'Why did you not mention the good economic management that was done in the year of grace 1990, January, 1990, to November, 1990. I do not want to indulge in any partisan politics. But I would like to submit one thing. Today, there is a great worry. I do share the anguish of the House that we have cut on fertiliser subsidy. But if in 1990 the previous Government had not taken the decision to have these loan waivers which are going to cost to the National Exchequer Rs. 7500 crores, I would not have come before this House to say, "Reduce fertilizer subsidies." Therefore, you have to view this in the totality of circumstances. This is the heritage I am talking about.

SHRI SUKOMAL SEN (West Bengal):
I am on a point of order.

THE DEPUTY CHAIRMAN: I am not allowing.

श्री राम अवधेश सिंह :*

उपसभापति : आप चुप रहिए । आप बैठ जाइये ।

I am not allowing any point of order. (Interruptions). I am not allowing. It won't go on record.

श्री राम अवधेश सिंह :*

उपसभापति : यह उस पर डिस्कशन नहीं है । राम अवधेश सिंह जी बैठ जाइये ।

*Not recorded.

I will rule out whatever I like. You, please, sit down. Do not create disorder in the House.

श्री राम अवधेश सिंह :*

THE DEPUTY CHAIRMAN: No, no, I am not allowing. It is not going on record.

SHRI DIPEN GHOSH (West Bengal):*

THE DEPUTY CHAIRMAN: Let him finish. I am not listening to anything. Let the Minister complete his speech. Any interruption will not go on record.

SHRI MANMOHAN SINGH: I think a great concern has been expressed about the economic sovereignty of this nation. It has been said that this Budget seeks to destroy the economic sovereignty of this nation, that it has been prepared at the behest of IMF. I think it was one hon. Member, Shri Balanandan, who went so far even to say that I have been an employee of the World Bank. I would like to say that let us disagree but let us not be disagreeable. I submit to this House that I have never been an employee of the IMF, that I have never been an employee of the World Bank, I have no international pension. I have a minor pension of Rs. 2000 from the Government of India. Therefore, this thing that was mentioned that I am a pensioner of the IMF, that I have been an employee of IMF or of the World Bank is totally untrue and it is not worthy of this House that these charges should be levelled.

Now, I would like to ask, how do you protect the economic sovereignty of a nation which is going bankrupt? The only way to preserve the economic sovereignty of this nation is to deal with those causes which have brought us to a virtual state of bankruptcy. If anybody believes that we can spend our way into prosperity, if subsidies can grow year after year, if the productivity of investment in this country can remain as low as it is, if public sector can continue to

be managed the way it is, and then if you still believe that you can retain the economic sovereignty of this country, I am afraid you are sadly mistaken. Madam, we live a world which is not a morality play, it is a world of power relations. There is a saying in my native language Punjabi:

ਦੁਇਆਂ ਸਾਦੀ ਜੀਰਾਂ ਨੂੰ ਲਖ ਲਾਨਿਤ ਕਮਜ਼ੀਰਾਂ ਨੂੰ

The world respects strength, nobody cares about the weak. In the situation that we are in today, a country of 850 million people with reserves which are not equal to two weeks, if you tell me that you have mechanisms of preserving the economic sovereignty of this nation through imposing more drastic import controls, further squeezing imports, I am afraid you have not understood the gravity of the situation. In the last seven or eight months we have put on this nation the most savage import restrictions. In a meeting that the Prime Minister took, he called leaders of the Opposition, I gave them a table which set out the composition of imports and I invited all those honourable leaders to guide us as to what imports can be cut. In the past there may have been some water in imports but I submit to you, Madam, after what has been done in the last seven or eight months, there is no more water in imports and, if you want to cut imports you will have to cut imports of diesel, you will have to cut imports of petroleum products, you will have to cut imports of fertilizers. I share the concern of these honourable Members about fertilizer subsidies and fertilizer prices but let me tell them, if the confidence in the rupee remains as weak as it has been in the last few months, then, I am afraid, you should be prepared for a drastic cut in the availability of fertilizer. There would be a far greater adverse effect on agricultural production if fertilizer is not simply available rather than if fertilizer prices are raised by the amount that we have done. Therefore, I repudiate this charge that this budget has been prepared at the behest of anybody outside India. This budget has been prepared by us, it is a response to the situation that the people of India face and,

if we had not taken strong corrective measures to correct this fiscal distortion, I think we would have been reneging our responsibility as an effective Government, and I think that would be something which future generations of this country would never have forgiven us.

Now, there have been also charges about our open door policies, monopolies. I think I have answered those questions.

Now there is a general concern here about the inflationary implications of the budget. They said, you have increased the levies; there is this change in the exchange rate; will it not fan inflation? I do recognize that there are certain cost-push factors which operate in every economy, but it is my conviction that in an economy like ours where foreign trade is only a small part of total national income—our exports are no more than six per cent of our Gross National Product, imports are about 8.5 per cent of our Gross National Product—if the prices of trading goods go up or if some other prices go up, it does not follow that the general price level as a whole must go up, provided you follow a strong anti-inflationary fiscal and monetary policy. You have my assurance that this year we are going to follow a strong fiscal and monetary policy which would be sending signals that people simply cannot pass on higher costs in the form of increased prices to consumers and, not in one day, not in one month but, I do believe, in the next five or six months you would see positive results of this policy, a definite decline in the inflation rate taking place, if you accept my discipline. But if you use your influence to see that fertilizer prices must be checked, fertilizer subsidies must be restored and, if this House in its wisdom argues that all that I have done by way of fiscal correctives must be reversed, then I think you have to be prepared for an inflation rate which would be far worse which, I think, would hurt the poor people of this country far more than you have ever seen before in this country.

Now, the fertilizer subsidy question: I have already referred to that. Raising the

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price of fertilizer or cutting the subsidy on fertilizer was not a pleasant decision. I do recognize that in a country where 70 per cent of our people live in rural areas, one has to be very sensitive to the needs, to the aspirations, of the rural areas and nothing should be done to hurt the cause of higher agricultural production. But I do believe, Madam, that our farmers are also patriotic. They have carried on the burden of keeping this country afloat for centuries. Where would this country have been but for the valiant efforts of our farmers since 1966? In 1966 this nation was living, as somebody put it, from ship to mouth, and today we are self-sufficient. India will be eternally grateful to our farmers. I am sure, if you explain to the farmers the dire necessity of sacrifices today in the cause, greater cause, of keeping India afloat, of making India once again an internationally credit-worthy nation, our farmers will respond appropriately to the challenge. They have been making sacrifices in the past, and they would be making, they would be willing to do so again.

The question is: What is it that the political processes are up to? If the political processes are simply a means of hand-out to people, if political processes are reduced merely to proliferating the subsidy culture, I think that does not do justice to the dignity of the Indian people. Our people do not want subsidies. They want services, and it is this quality of services that we will provide to our people.

I do agree with some hon. Members, Shri Ahluwalia, for example, who said that you must do something to raise the purchasing power of the poor people. When we talk of modernising our industry, when we talk of a more dynamic export sector, well, what is the purpose? The purpose is that all these mechanisms, all these instrumentalities must be used to improve the quality of living. Where are the people of India? Seventy per cent of our people live in the rural India. If the economy grows faster, if the revenues grow faster, we will use those revenues to plough them back in agriculture, into quality social services, into quality exten-

sion services, into quality roads. Over time you would see in notices new mechanisms which will reduce this terrible and growing urban-rural divide. I think that is the strategy of this Budget. We need to set in motion this corrective because we need money for helping the rural India to grow faster. There has been the need for social services, for infrastructure for the rural India, which have not been met fully in the past. They can be met only if your economy grows fast, if the fiscal system is healthy so that larger resources can then be ploughed back into our rural areas.

So, this Budget, I submit to you, Madam, is generally a pro-poor Budget. It is a pro-rural sector Budget because in the pattern of industrialisation that has been followed in the past in this country it has been a pattern which has discriminated very heavily against the agricultural sector because protection after all is helping some at the cost of another. If you protect industry, at whose cost are you protecting it? It is mainly at the cost of agriculture. Now we want to reverse that process so that our people in the rural areas can also share the benefit of prosperity.

I do not know whether it was in this House or in the other House, I think some hon. Member mentioned that in the year 1950 agriculture's share in the national income was about 50 per cent and that agriculture's share of the population was about 70 per cent. Today agriculture's share in our national income is 32 per cent, but agriculture's share of population is still 67 per cent or so. That, he said, shows that the rural-urban divide has been widened. I share that concern. But why has it been widening? I submit to this House that it is this policy of reckless import substitution, indiscriminate import substitution which has penalised agriculture, which has in the process contributed to accentuations of urban rural disparities. It is our intention over a period of time, over three to five years period to reverse this direction so that the fruits of development would reach the rural masses of this country also.

I submit to you, therefore; please do not misunderstand, simply because I have

cut the fertilizer subsidy, that this Government is not concerned about the welfare of the rural areas. In fact, the grand design behind this Budget is precisely to set in motion the process which would reduce and ultimately eliminate this gap between the urban and the rural India. That precisely is the strategy which led me to say that despite our serious fiscal difficulties, we should remove all excise duties on agro-processing activities so that employment can grow in rural areas, so that rural industrialisation gets a new life. Also, I hope, in the process the housewives in the urban areas would also get some relief. So, this has been the broad strategy of the Budget. I have explained what we have done on fertiliser, its rationale as to why it was absolutely necessary in the circumstances.

Several hon. Members have commented on the black money.

SHRI SURENDRA SINGH THAKUR (Madhya Pradesh): One Minute, Madam.

THE DEPUTY CHAIRMAN: No interruptions. Let him finish. I am not allowing anybody. No, please. I am not allowing. I don't allow disorder when the Finance Minister is speaking. Maybe you have a very important point, but not now. Not even for one second or a moment. Please let him finish first.

SHRI MANMOHAN SINGH: Let me finish. Then you can put questions and I will answer those questions. (*Interruptions*)

THE DEPUTY CHAIRMAN: After he finishes, I won't mind, but not now, Mr. Ratnakar Pandey, please don't interrupt. He can answer questions after he finishes. Not now.

SHRI MANMOHAN SINGH: People have talked about black money. I think the concern that has been expressed in this House about black money is a concern that I share, but let us ask why is this black money generated? I think in many ways controls are at the source of the generation of the black money. We have, therefore, begun a process which cuts the black money at the root. This

nexus that exists between dishonest industrialists, dishonest civil servants and dishonest politicians we want to break. (*Interruptions*)... We are going to break it (*Interruptions*).

THE DEPUTY CHAIRMAN: Ram Awadhesh Singh Ji, please sit down. I am not permitting you. Please sit down. (*Interruptions*). Please don't write. It is not going to be recorded. Let him finish. Then you can speak.

SHRI MANMOHAN SINGH: I think it was President Eisenhower who once talked about the industry-military nexus. Here also I think the nexus between dishonest industrialists, dishonest civil servants and dishonest politicians has to be broken. We want to break that nexus. (*Interruptions*). What we are saying is that by removing these controls we are cutting at the root of the generation of black money. The second source... (*Interruptions*).

SHRI GURUDAS DAS GUPTA (West Bengal): Withdraw all controls and I will compliment you. (*Interruptions*).

THE DEPUTY CHAIRMAN: Mr. Gurudas Das Gupta, you can give your compliments afterwards.

SHRI MANMOHAN SINGH: The second source for generation of black money is the tax system and the vast amount of tax evasion in the country. Because of shortage of time at my disposal I could not do much, but I have promised to do so in my Budget speech. Portfolios were announced on the 24th. Never in the history of India the Budget has been prepared in such a short period of time. I had to devote half of my time on fire-fighting operations keeping this country afloat, seeing that there is no default. In this month, therefore, I did not have time to reflect a great deal on the type of tax-structure that this country should have, but I have a vision of that. I have outlined it in my Budget. Quoting Prof. Kaldor I said: No civilised society should have a marginal income-tax rate of more than 45 per cent. We must not have a tax structure which places a premium on honesty. There should be a progressivity in the tax sys-

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tem, but the tax system should also be moderate so that the people have an incentive to stay honest. You have my assurance that in the years to come we will work out the details of that tax structure which cuts at the root of the generation of black money. We have begun the process of cutting at the root of black money by removing the cobwebs of control. We will pursue this. We will persist with this till such time as we shall overcome this problem.

डा० अब्दुलरर अहमद : मैडम, प्वाइंट
आफ इन्फार्मेशन।

उपसमापति : नहीं कोई प्वाइंट नहीं
है। आपने एक दफा बोल दिया है।

No information just now. He is giving all the information. You can ask later on. Please sit down. .. (Interruptions).. I am not permitting anybody. I will permit you later on.

SHRI MANMOHAN SINGH: Mr. Morarka seems to be unhappy, unfortunately he is not here. He is unhappy because he does not like deregulations. He does not like our being nice to the Non-resident Indians. He does not like what we are doing by way of industrial licensing. Then he says: "Well, you have a Minister who is a non-politician and whenever you have a Minister who was not a politician, this country has been in trouble." To him, I want to say one thing that this politics is what Mr. Morarka was doing while he was in the Prime Minister's office. I do not want to be part of that politics. Therefore, if politics is an instrument, a purposeful instrument of social change, then, I can assure him that I understand the nature of that politics, the compulsions of that politics. I do understand political processes. I have not got my hair grey sitting in the sun. I have worked with some greatest minds in this country. I have served all the Prime Ministers of this country since Indiraji's time. I have served some of the greatest Finance Ministers—some of them are sitting here. Therefore, I am not babe. Therefore, don't

please under-estimate me. I do believe in politics as an instrument of social change. I don't believe in politics as an instrument of self aggrandisement. That politics, I will oppose. That politics you can have assurance from me, I will never practise. ... (Interruptions)...

THE DEPUTY CHAIRMAN: Mr. Dipen Ghosh, no ... (Interruptions)...

SHRI MANMOHAN SINGH: One last word. I think issues of the public sector have been raised, public versus private sector. Now, what is the policy of our Government? The policy of this Government is not to deny the public sector its rightful place in our economy. Our own view is that a public sector which makes profit is a great national asset because profits in every dynamic society perform two functions. They are a source of accumulation. It is out of them that investment can grow. But they are also a source of income distribution. Now if profits are socialised, if the public sector makes profit, then, it kills two birds with one stone. It accelerates the process of accumulation. It also at the margin reduces inequalities. Therefore, we want to work towards the public sector which is efficient which makes profit and that public service, that public sector if it comes about, we will support. But if it functions in a manner in which year after year, there are losses, then, I submit to this House that public sector is not performing its historic role that Panditji had in mind. That sort of public sector which accumulates losses year after year is a drag on the economy. Now, we do not want a public sector of that sort. Therefore, we are positively for a dynamic public sector a public sector which makes a positive contribution to the processes of accumulation, to the reduction of income inequality but not for a public sector which is a drag on the national economy. This is the public sector philosophy which guides us in our industrial policy. This is the policy which would be the guiding factor as we formulate our policy.

Now, Madam, these were, in my opinion, some of the points that were raised. There were several other points of details, I have not been able to deal with all those points in this but I think we have a lot of time, When the Finance Bill and other matters come up we can reflect on all these issues.

But I would say one thing. The crisis that we face is a crisis of the magnitude that no single party working by itself can resolve. The Prime Minister has been mentioning more than once that we need the collective will of all the people of this country to meet this crisis. *(Interruptions)*.

THE DEPUTY CHAIRMAN: We are not going to have any debate after he finishes. Let him finish first. Please do not interrupt.

SHRI MANMOHAN SINGH: How can we meet this crisis? You cannot meet this crisis by weakening the self-confidence of the people of India, by destroying the self-Confidence of this country, by creating an atmosphere of utter hopelessness. I think we have to build that self-confidence. We are a country of 850 million people. We are in serious difficulties. But we are capable of coming out to build a new India, a new India which would be worthy of our dreams, an India of the ideals for which Gurudev Tagore worked and spoke. I quote his words:

"Where the mind is without fear and the head is held high; Where knowledge is free;"

"Where the world has not been broken up into fragments by narrow domestic walls;

Where words come out from the depth of truth; *(Interruptions)*.

THE DEPUTY CHAIRMAN: Order. Somebody is speaking. You should have some common sense to listen to him at least. What is this? *(Interruptions)*. All right. He is quoting Tagore. Why should you object?

SHRI GURUDAS DAS GUPTA: He has said 'Gurudev'.

THE DEPUTY CHAIRMAN: Yes he said 'Gurudev'.

SHRI SUBRAMANIAN SWAMY: He wants him to quote Karl Marx.

SHRI MANMOHAN SINGH: Where the clear stream of reason has not lost its ways into the dreary desert sand of dead habit;

Where the mind is led forward by Thee into ever widening thought and action;

Into that heaven of freedom, my father, let my country awake."

That is the inspiration, that is the motivation, behind this Budget. Thank you.

SHRI DIPEN GHOSH: Madam, I want to seek a clarification. *(Interruptions)*.

THE DEPUTY CHAIRMAN: Everyone should sit down first. *(Interruptions)* We are not going to start a second debate. I am not going to allow everyone. I will identify two, three people and that is all.

SHRI CHIMANBHAI MEHTA (Gujarat): But you promised.

THE DEPUTY CHAIRMAN: I promised not to everyone. I did not promise to everyone. No.

SHRI R. K. DHAWAN (Andhra Pradesh): Madam, please give me one minute.

SHRI CHIMANBHAI MEHTA: Madam, you have promised.

THE DEPUTY CHAIRMAN: You were a Minister. You should know about what the Chair promises.

SHRI CHIMANBHAI MEHTA: We did not interrupt him. And you promised those who interrupted... *(Interruptions)*.

THE DEPUTY CHAIRMAN: We have had a long discussion on the Budget and definitely, most of the Members participated. (*Interruptions*).

DR. ABRAR AHMED: Madam, I am on a point of information.

THE DEPUTY CHAIRMAN: Just question, no speech.

डा. अब्रार अहमद : मैडम हमारे देश में एक हजार करोड़ रुपये से ज्यादा बकाया आयकर वाले 640 आदमी हैं, जिन पर एक करोड़ से ज्यादा आयकर बाकी है ऐसे 640 आदमी हैं और उन पर तीन हजार करोड़ से ज्यादा आयकर का पैसा बाकी है। तो माननीय मंत्री जी ने कहा कि वह काले धन की तो सफेद करवाना चाहते हैं, पर जो सफेद धन भारत सरकार का ड्यू है तीन हजार करोड़ रुपया, सिर्फ 640 आदमियों पर, जिन पर एक करोड़ से ज्यादा कर है, छोटों की बात नहीं कर रहा ... (*व्यवधान*)

उपसभापति : नहीं, बस हो गया, मैने समझ लिया।

डा० अब्रार अहमद : माननीय वित्त मंत्री जी, वह तीन हजार करोड़ रुपय को वसूल करने के लिये क्या करगे, जिससे हम बहुत सारा रिलीफ दे सकते हैं। बहुत से जो छोटे-छोटे हमने कर लगाये उससे उनकी पूर्ति हो सकती है।

उपसभापति : बस-बस हो गया।

THE DEPUTY CHAIRMAN: Shri R. K. Dhawan (*Interruptions*). I will identify. I cannot call two people at the same time. I will allow Members from this side also. Those whom I identify will be getting a chance. We are not having a debate again.

SHRI R. K. DHAWAN: Madam Deputy Chairman, I want to take just one or two minutes.

As I could understand from the speech of the hon. Finance Minister, the criteria for having public sector is based on pro-

fits and losses. It means that any public sector organisation which is making losses will not be there. Does he mean to suggest that tomorrow if the Railways start making losses, they will be privatised?

The second thing I have in my mind is that he is saying that they are following the policies of Panditji. If you go by the Industrial Policy Resolution of 1956 and what is stated in that about the public-sector undertakings, you will find that public-sector undertakings are incurring losses. I will just read two lines. This is a policy, a declared policy of Pandit Jawaharlal Nehru in 1956 and that states:

"It is expected that public enterprises will augment the resources of the State and provide resources for further development in such States, but such enterprises may sometimes incur losses. Further, public enterprises have to be judged by their total results and in their working they should have the largest possible measure of freedom."

Pandit Nehru did not say that public sector will not incur losses. And what has happened? The various private companies which have been taken over, for successive years, they have been incurring losses. What is his reply to that? That's all I want to know.

SHRI DIPEN GHOSH: Madam Deputy Chairman, I appreciate Dr. Singh's reply, and particularly when he was speaking about his concern for the poor people, particularly the poor farmers living in the rural areas, in connection with subsidy on fertilisers. They can't cut the subsidy on fertilisers. Mr. Finance Minister has promised that he would see that a rise in support price is given. Mr. Balram Jakhar is here who happens to be a farmer and also happens to be the Agriculture Minister, but, Madam, it is true that there have been cuts in subsidy on fertilisers. The Finance Minister has promised an increase in the support price so

that the farmers could be compensated, but, Madam, you are aware that the benefit of the higher support price would be received by the rich peasants, rich farmers, affluent farmers, but the poor farmers don't have that much of surplus of their produce by sale of which at a higher price they can get the compensation. In the meantime, what is happening is for a cut in subsidy they have to buy fertilisers at a higher cost and thereby they have to suffer. How will the Finance Minister protect the interest of such poor farmers who don't have that much of surplus by sale of which they can get the compensation through higher support price, as he promised? They are being made to buy fertilisers at higher costs.

THE DEPUTY CHAIRMAN: Mrs. Sinha ...*(Interruptions)*... I will allow you. I will allow you one by one... *(Interruptions)*... Just a minute. Mrs. Sinha. ...*(Interruptions)*... Please take your seats.

श्रीमती कमला सिन्हा : उपसभापति महोदया, वित्त मंत्री महोदय ने कहा है कि वे हरल ग्रैंड डिस्पैरिटी को दूर करने का प्रयास करेंगे जो आज तक चली आ रही है। महोदया उन्होंने यह भी कहा कि किसानों की आर्थिक स्थिति को सुधारने के लिए जो खेती की उपज है उसे जहरत पड़ने पर विदेशों को भी भेजा जाएगा। मैं उनसे एक ही बात जानना चाहती हूँ कि क्या हमारे देश में इतना अन्न पैदा होता है कि इस देश का प्रत्येक व्यक्ति जो गरीबी की रेखा के नीचे रहता है, वह दो बक्ल भरेपेट खाना खा सके? महोदया, मैं यह भी जानना चाहती हूँ कि हमारा अनाज का पर कैपिटा प्रोडक्शन कितना है?

SHRI SHABBIR AHMAD SALA-
RIA: Madam, I have only one ques-
tion to ask. *(Interruptions)*.

THE DEPUTY CHAIRMAN: Shri Jagesh Desai*(Interruptions)*.... Just a minute. I can't allow two persons at a time. Let Mr. Jagesh Desai seek clarifications.

SHRI JAGESH DESAI: Madam Deputy Chairperson, I have got two points. One is, the Minister has talked about disinvestment in the public sector. In his speech, the words "other persons for taking shares in the public sector" are not there, whereas in the Industrial Policy it is "mutual funds, employees, other persons." The words "other persons" are also there...

SHRI YASHWANT SINHA
(Bihar): General public.

SHRI JAGESH DESAI: Yes, the words "general public" are not there in your speech, but it is mentioned in the Industrial Policy. What is the real thinking of the Government whether in the public sector also for disinvestment purposes it will allow the general public or not? Secondly, I want to know whether shares in selected industries are going to be taken for that purpose ...*(Interruptions)*...

THE DEPUTY CHAIRMAN: Not everyone.. I am not allowing everyone. *(Interruptions)*... No party basis. There is no question of party. *(Interruptions)*...

SHRI JAGESH DESAI: You will make it compulsory ...*(Interruptions)* ...and on profit-making company you will put a condition...*(Interruptions)*...

THE DEPUTY CHAIRMAN: I am not taking it on the party basis. Otherwise we will have another debate. *(Interruptions)*... It is over. *(Interruptions)*... Order. *(Interruptions)*.

SHRI JAGESH DESAI: Madam, I would like to know from the hon'ble Minister...*(Interruptions)*...

THE DEPUTY CHAIRMAN: I am not taking it on party basis. Please

[The Deputy Chairman]

don't insist on that. (Interruptions)... I am not. It is over. (Interruptions)... One more person and it is over, (Interruptions)... Please listen. It is entirely up to the Chair to decide who would speak. (Interruptions)... Please don't interrupt. (Interruptions)... No clarification. (Interruptions)... Mr. Desai, please now conclude. (Interruptions)... Sit down. Take your seat. (Interruptions)...

SHRI JAGESH DESAI: The Finance Minister in his Budget speech has said that industrialists are making huge profits. (Interruptions)... That is what you have said in your Budget speech. Here what I am saying is that you have budgeted that the revenue from professional tax will fetch Rs. 1,000 crores. I would like to know what the reason is for that. (Interruptions)...

THE DEPUTY CHAIRMAN: Mr. Desai, please conclude. (Interruptions)...

SHRI JAGESH DESAI: Yes, Madam I am concluding (Interruptions)...

THE DEPUTY CHAIRMAN: Otherwise I will close the discussion. (Interruptions)...

SHRI JAGESH DESAI: In the Budget estimate for 1991-92 the revenue... (Interruptions) at Rs. 5,400 crores. I want to know whether in 1990-91... (Interruptions)....

THE DEPUTY CHAIRMAN: Why not? It is entirely up to the Chair who is presiding over to recognise or not to recognise. You know it better than I do (Interruptions)... I am going to impose my right. That is it. (Interruptions)... I am going to impose my right. You do what you like. (Interruptions)... I am not allowing. (Interruptions)... I am not allowing please. Now, you are the Leader of the Opposition. You can understand. (Interruptions)... I am not allowing (Interruptions)... I am not allowing. No I don't allow. (Interruptions)... Nobody, (Interruptions)... Now, Mr.

Desai, bcs. Enough. Please sit down, (Interruptions)... Enough is being said, please. Mantriji... (Interruptions). Order. (Interruptions by Shri S. Jaipal Reddy)... I never told anything to you. It is on record, I never said a word to you. So, please don't put wrong things on the record that I promised you. I never promised you. (Interruptions)...

SHRI S. JAIPAL REDDY (Andhra Pradesh): Madam, you told that, (Interruptions)...

THE DEPUTY CHAIRMAN: No, please. (Interruptions)... Please don't (Interruptions)... No, please sit down. Just sit down. (Interruptions)... I am not allowing another discussion in this House (Interruptions)... I am not allowing (Interruptions)... I am not allowing. Please sit down. (Interruptions)...

श्री राम अवधेश सिंह : मैं भी एक सवाल पूछना चाहता हूँ । ... (व्यवधान)

THE DEPUTY CHAIRMAN: Order. (Interruptions)... If I allow you, as I told you, everybody will rush. That is why I am restricting... सब लोगों ने डिबेट पर बोल दिया है । आप लोग बैठ जाएं... (व्यवधान) सब लोग बोल चुके हैं मंत्री जी आप जवाब दीजिए । (व्यवधान)

श्री शब्बीर अहमद सलारिया : चार आदमियों ने चार सवाल पूछने हैं ... (व्यवधान)

THE DEPUTY CHAIRMAN: On another issue I will allow you Please. (Interruptions)... I will allow you on another issue. Sit down. (Interruptions) Take your seat, please. (Interruptions)... I will allow you on another issue. Please sit down. (Interruptions)...

मंत्री जी को जवाब देने दीजिए । (व्यवधान)

SHRI MANMOHAN SINGH: Madam, several questions have been raised... (Interruptions)...

THE DEPUTY CHAIRMAN: You reply. (Interruptions)... Please, you reply. (Interruptions). You please reply. Don't worry (Interruptions)... I said, you reply. (Interruptions)...

SHRI MANMOHAN SINGH: Madam, several questions have been raised... (Interruptions)...

THE DEPUTY CHAIRMAN: Anybody who is speaking without my permission is not going on record. He has to speak (Interruptions)...

SHRI MANMOHAN SINGH: I expect the hon'ble Members... (Interruptions)...

A HON'BLE MEMBER: Madam, we cannot hear. (Interruptions)...

THE DEPUTY CHAIRMAN: Never mind, if you can't hear. Everything is over. (Interruptions)...

SHRI MANMOHAN SINGH:... to deal with people who have... (Interruptions)...

THE DEPUTY CHAIRMAN: No. Mr. Finance Minister, please. (Interruptions)... That matter is over now. (Interruptions)... Don't interrupt. please go back to your seat. (Interruptions)...

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): Madam, I should be given a chance.

THE DEPUTY CHAIRMAN: No, you go back to your seat.

DR. YELAMANCHILI SIVAJI: No, I should be given a chance. The Minister referred to my name in the course of his reply. There is a communication gap. I should clarify it.

THE DEPUTY CHAIRMAN: Go back to your seat.

DR. YELAMANCHILI SIVAJI: I should be given a chance for personal explanation.

THE DEPUTY CHAIRMAN: You should first seek Chairman's permission for giving a personal explanation. You write to the Chairman. Then I will allow you if the Chairman permits, (Interruptions) Nobody is going to reply to your questions in this way. (Interruptions) Mr. Finance Minister, you continue your answers.

मंत्री जी आप बोलिये । (व्यवधान)

You will have to learn to speak amidst interruptions in Rajya Sabha. (Interruptions)...

Now the discussion on the Budget is over. We will take up the Statutory Resolution seeking disapproval of the Consumer Protection (Amendment) Ordinance, 1991, and the Consumer Protection (Amendment) Bill, 1991. Mr. S. S. Ahluwalia to speak on his resolution. (Interruptions)

You have denied yourselves replies to your own questions. Now we have taken up the next item.

DR. YELAMANCHILI SIVAJI: Since I am not permitted to speak, I am going out.

THE DEPUTY CHAIRMAN: Okay, walk out.

(At this stage the honourable Member left the Chamber.)

THE DEPUTY CHAIRMAN: I won't allow any Minister to speak in such a disorder because it is a disrespect to the House. Mr. Ahluwalia, I have called your name. please speak. What happened to your voice?

SHRI JAGESH DESAI: Let the Minister complete his replies.

THE DEPUTY CHAIRMAN: No, I am not permitting. I have moved to another business. Mr. Desai, please take your seat. Mr. Ahluwalia, why don't you speak? I have called your name. What happened to your voice today? It only comes after the Question Hour.